

NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 15.03.2026 TO 26.04.2026

ADDITIONALS DOCS

This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, NewDelhi.Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, andthe new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regrettedand we seek cooperation from Advocates, Litigants and Stakeholders duringthis period of transition.

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	3/20/2026	0710102021552026(No.of Docs 0)	0710102021552026/1	CONTEMPT PETITION (IBC)/5(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/24/2026	1. date missed on an index and on master index.	
2	3/20/2026	0710102021542026(No.of Docs 0)	0710102021542026/1	CONTEMPT PETITION (IBC)/6(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/24/2026	1. date missed on an index and on master index.	
3	4/22/2026	0710102014932025(No.of Docs 2)	0710102014932025/2	COMPANY PETITION IB (IBC)/148(ND)2025	CAPT DEVESH BBYAN VS. SPICEJET LIMITED	IBC Under Sec 9	4/24/2026	1. kindly attach the compliance order or latest order.	RITU1171
4	3/20/2026	0710102021612026(No.of Docs 0)	0710102021612026/1	CONTEMPT PETITION (IBC)/7(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/24/2026	1. date missed on an index or on master index.	
5	2/9/2026	0710102011692026(No.of Docs 0)	0710102011692026/1	INTERVENTION PETITION(COMPANIES ACT)/2(ND)2026	SECURITIES AND EXCHANGE BOARD OF INDIA	Sec 424 (3)	4/24/2026	1. counsel sign missed on index. 2. pagination missed on index and PDF. 3. kindly attach the compliance order or latest order.	
6	3/25/2026	0710102023042026(No.of Docs 0)	0710102023042026/2	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026	SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED	Section 12(A) /Regulation 30A	4/24/2026	1. kindly attach the compliance order or latest order.	
7	11/21/2025	0710102102632025(No.of Docs 0)	0710102102632025/2	INTERLOCUTORY APPLICATION (I.B.C)/5743(ND)2025	MIS SULEKHA KALRA VS. PRABHJEET SINGH SONI	Sec 60(5)	4/24/2026	1.as per the compliance order the written submission was to be filed with in one week.	
8	3/13/2026	0710102019672026(No.of Docs 0)	0710102019672026/1	CONTEMPT PETITION (IBC)/8(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/24/2026	Date is missing in Index and Master Index	
9	3/13/2026	0710102019732026(No.of Docs 0)	0710102019732026/1	CONTEMPT PETITION (IBC)/10(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/24/2026	1. date missed on an index or on master index.	
10	4/23/2026	0710102015152023(No.of Docs 1)	0710102015152023/9	COMPANY APPEAL(COMPANIES ACT)/177(ND)2023	CINEMORPHIC PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	4/24/2026	1. bookmarking mandatory. 2. kindly attach the compliance order or latest order.	Jsra2015
11	4/23/2026	0710102017292025(No.of Docs 1)	0710102017292025/7	COMPANY PETITION IB (IBC)/230(ND)2025	UNIQUE WASTE PROCESSING COMPANY LIMITED ,UNIQUE WASTE PROCESSING COMPANY LIMITED	IBC Under Sec 10	4/24/2026	1. As per the compliance order dated 19.03.2026 the Affidavit of service was to be filed within One week.	wamikatrehan
12	4/22/2026	0710102018762026(No.of Docs 2)	0710102018762026/1	INTERLOCUTORY APPLICATION (I.B.C)/1062(PB)2026	PING DEVELOPERS PVT. LTD. VS. MONITORING COMMITTEE	Rule 11 of NCLT, 2016	4/24/2026	1. kindly attach the compliance order or latest order. 2. Vakalatnama missing, if already on record kindly mention the same in index. 3.	abhishekpamar500
13	3/13/2026	0710102019692026(No.of Docs 0)	0710102019692026/1	CONTEMPT PETITION (IBC)/4(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/24/2026	1. date missed on an index or on master index.	
14	4/23/2026	0710102020542025(No.of Docs 2)	0710102020542025/14	INTERLOCATORY APPLICATION(COMPANIES ACT)/79(ND)2025	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Rule 11 of NCLT	4/24/2026	1.compliance order missing in pdf 2. Also attach latest order if any	satyalawchambers
15	4/23/2026	0710102049372025(No.of Docs 2)	0710102049372025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/184(PB)2025	OIL AND NATURAL GAS CORPORATION LTD. VS. REGIONAL LABORATORY CUM OFFICE-SIVASAGAR POLLUTION CONTROL BOARD ASSAM	Rule 11 of NCLT	4/24/2026	1.compliance order missed in pdf	akshayamritanshu
16	4/23/2026	0710102056992025(No.of Docs 2)	0710102056992025/5	COMPANY APPEAL(COMPANIES ACT)/113(ND)2025	PAWAN KUMAR VS. INCOME TAX DEPARTMENT	Sec 252 (1)	4/24/2026	1.as per the compliance order the rejoinder was to be filed with in two weeks	CSSHARAD
17	3/13/2026	0710102019682026(No.of Docs 0)	0710102019682026/1	CONTEMPT PETITION (IBC)/9(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/24/2026	1. date missed on an index or on master index.	
18	4/23/2026	0710102001412024(No.of Docs 2)	0710102001412024/2	COMPANY APPEAL (IBC)/3(PB)2024	MITSUBISHI HEAVY INDUSTRIES LIMITED VSPUNJ LLOYD LIMITED	Sec 42	4/24/2026	1. kindly attach the compliance order or latest order.	raghav.chadha
19	4/24/2026	0710102105302023(No.of Docs 2)	0710102105302023/1	CONTEMPT PETITION(COMPANIES ACT)/19(PB)2023	M/S GLOBAL AUTOTECH LIMITED VS. AJAY MAINI	Sec 425	4/24/2026	1.The pagination from page 26 to 28 is missing 2. the pages no of 30 to 36. 39,40 are not clear. 3.kindly attach compliance order/latest order 4.copy of vakalatnama missing 5. Pagination missing in bookmarking	archerjurists

20	4/23/2026	0710102086402025(No.of Docs 2)	0710102086402025/7	INTERLOCUTORY APPLICATION (I.B.C)/4981(ND)2025	MR RAMESH NARAYAN SINGH VS. SARVESH KASHYAP	Sec 60(5)	4/24/2026	1.compliance order missed in pdf 2.vakalatanama copy missed in pdf 3. Pagination missing in bookmarking	KUAJLEGAL
21	4/23/2026	0710102026982025(No.of Docs 3)	0710102026982025/4	COMPANY PETITION (COMPANIES ACT)/70(ND)2025	BHILAI ENGINEERING INDUSTRIES LIMITED	Sub-Section (1) Of Section 66.	4/24/2026	1.as per the compliance order the affidavit was to be filed with in one week/ seven (7) days from the date of issuance of such notice. 2. AND AS PER THE ORDER DATED 25.02.2026 THE REPORT WAS TO BE FILED WITHIN 10 DAYS	abhijeet_96
22	4/23/2026	0710102045522024(No.of Docs 2)	0710102045522024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/242(PB)2024	OIL AND NATURAL GAS CORPORATION LTD. VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Rule 11 of NCLT	4/24/2026	1.compliance order missed in pdf	akshaymrkanshu
23	4/23/2026	0710102086252025(No.of Docs 1)	0710102086252025/4	COMPANY PETITION IB (IBC)/659(ND)2025	UC INCLUSIVE CREDIT PRIVATE LIMITED VS. CREATIVITY AT BEST TECHNOLOGIES LIMITED	IBC under Sec 7	4/24/2026	1. incomplete bookmarking kindly update the bookmarking in proper way along with pagination. 2. as per the compliance order dated 09.04.2026, the affidavit of service by dasti notice was to be filed within three days, kindly file application for condonation of delay	verticespartners
24	4/1/2025	0710102026862025(No.of Docs 0)	0710102026862025/4	COMPANY PETITION IB (IBC)/254(ND)2025	RLG SYSTEMS INDIA PRIVATE LIMITED VS. KANAK CCR LIMITED	IBC Under Sec 9	4/24/2026	1.compliance order missed in pdf	
25	4/23/2026	0710102098302025(No.of Docs 1)	0710102098302025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/75(ND)2025	GAGAN GULATI VS.VIRENDER ARORA	Section 54K	4/24/2026	1.as per the compliance order the affidavit was to be filed with in two weeks. Kindly file application for condonation of delay	ipgagangulati
26	9/4/2024	0710102076032024(No.of Docs 0)	0710102076032024/7	COMPANY PETITION IB (IBC)/728(ND)2024	BANK OF BARODA VS. MOHENDER	Section 95(1)	4/24/2026	1.this page no of 1 is uploaded in landscape mode	
27	4/23/2026	0710102107692025(No.of Docs 2)	0710102107692025/5	COMPANY PETITION IB (IBC)/717(ND)2025	AXIS TRUSTEE SERVICES LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	4/24/2026	1.bookmarking mandatory 2.incomplete file	knmncit
28	4/23/2026	0710102033242024(No.of Docs 5)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	4/24/2026	1.bookmarking incomplete in all volume 2.need every pages sign and true copy in pdf 3.Page No. 60 is blank, kindly remove blank page 4.compliance order missed in pdf 5.The page 489 is not clear	Jmrk205
29	4/23/2026	0710102103882025(No.of Docs 3)	0710102103882025/2	TRANSFER APPLICATION (IBC)/5(PB)2026	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. BLISS VILLA (DELHI) PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/24/2026	1.compliance order missing in pdf 2. Pagination missing in the bookmarking	krshubham@98
30	3/12/2026	0710102019432026(No.of Docs 0)	0710102019432026/1	CONTEMPT PETITION (IBC)/3(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/24/2026	1. date missed on an index or on master index.	
31	4/23/2026	0710102018602026(No.of Docs 4)	0710102018602026/2	INTERLOCUTORY APPLICATION (I.B.C)/1072(ND)2026	RATAN BHUSHAN MALHOTRA VS. BOULEVARD PROJECTS PVT. LTD.	Section 60(5)/Rule 11	4/24/2026	1. kindly attach the latest order and order dated 20.03.2026 . 2. pages not clear kindly attach the clear pages are 475 to 498 and 512, 513 in PDF	madhavikhanna@1234
32	4/23/2026	0710102092912025(No.of Docs 2)	0710102092912025/4	COMPANY PETITION (COMPANIES ACT)/176(ND)2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED	Sec 272 of the Companies Act , 2013,Sec. 271-273	4/24/2026	1.compliance order missed in pdf 2. As per our records it was seen that in the Compliance order dated 30.01.2026 that the notice was to be served to the newly added parties within 3 days. In such case kindly file application for condonation of delay 2.pagination missed in bookmarking 3.date missing on vakalatanama	mbakash
33	3/12/2026	0710102019582026(No.of Docs 0)	0710102019582026/2	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/24/2026	1.as per the compliance order the reply was to be brought on record within 3 days.	
34	4/23/2026	0710102079442024(No.of Docs 2)	0710102079442024/7	INTERLOCUTORY APPLICATION (I.B.C)/4676(ND)2024	HARISH TANEJA VS. VIPUL KANT UPADHYAY	Application under any other provisions- IBC	4/24/2026	Kindly attach compliance order/latest order	LD3682009
35	4/23/2026	0710102079522024(No.of Docs 2)	0710102079522024/12	INTERLOCUTORY APPLICATION (I.B.C)/4673(ND)2024	HARISH TANEJA VS. PARUL UPADHYAY	Application under any other provisions- IBC	4/24/2026	Kindly attach compliance order/latest order	LD3682009
36	4/23/2026	0710102081642025(No.of Docs 1)	0710102081642025/8	COMPANY APPEAL(COMPANIES ACT)/125(ND)2025	SAN SHARE SHOPPE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/24/2026	1. As per order dated 05.02.2026 the proof of service was to be filed within one week. 2. kindly refile with latest order	csindia1992

37	4/23/2026	0710102022512024(No.of Docs 2)	0710102022512024/3	INTERLOCUTORY APPLICATION (I.B.C)/1526(PB)2024	STATE TAX OFFICER (2) UNIT-39 VS. MR. ASHWINI MEHRA LIQUIDATOR OF PUNJ LLOYD LTD	Sec 60(5)	4/24/2026	1.compliance order missed in pdf	raghav.chadha
38	4/23/2026	0710102060752022(No.of Docs 1)	0710102060752022/6	CONTEMPT PETITION (IBC)/21(ND)2022	ATUL KUMAR KANSAL VSSANDEEP SOOD	Rule 11 of NCLT, 2016	4/24/2026	1.incomplete file only proof of service upload in pdf	chetanwahi
39	4/23/2026	0710102060752022(No.of Docs 1)	0710102060752022/5	CONTEMPT PETITION (IBC)/21(ND)2022	ATUL KUMAR KANSAL VSSANDEEP SOOD	Rule 11 of NCLT, 2016	4/24/2026	1.Kindly upload compliance order/latest order in pdf	chetanwahi
40	4/23/2026	0710102036332023(No.of Docs 2)	0710102036332023/10	INTERLOCUTORY APPLICATION (I.B.C)/2321(PB)2023	INDO RAMA SYNTHETICS (INDIA) LIMITED VS. SUBHASH KUMAR KUNDRA	Sec 60(5)	4/24/2026	1.compliance order missed in pdf	honeysatpal
41	4/23/2026	0710102056992025(No.of Docs 2)	0710102056992025/4	COMPANY APPEAL (COMPANIES ACT)/113(ND)2025	PAWAN KUMAR VS. INCOME TAX DEPARTMENT	Sec 252 (1)	4/24/2026	1.bookmarking mandatory 2.as per the compliance order the rejoinder was to be filed with in two weeks. Kindly file application for condonation of delay	CSSHARAD
42	4/20/2026	0710102038802025(No.of Docs 3)	0710102038802025/1	INTERLOCUTORY APPLICATION (I.B.C)/2825(ND)2025	PARVEEN KUMAR ADLAKHA VS	Sec 60(5)	4/23/2026	1. As per the compliance order there is no mention about filing of affidavit under the IA 2825. Also a week's time was granted to file an IA for amending of prayer	harshitkumarawat
43	4/22/2026	0710102030282022(No.of Docs 1)	0710102030282022/8	INTERLOCUTORY APPLICATION (I.B.C)/2053(PB)2022	GULSHAN KUMAR GUPTA	Application under any other provisions- IBC	4/23/2026	1. As per the compliance order dated 16.02.2026 the affidavit was to be filed within two weeks , kindly file an application for condonation of delay.	IPGULSHAN
44	4/22/2026	0710102005362026(No.of Docs 2)	0710102005362026/3	INTERLOCUTORY APPLICATION (I.B.C)/300(ND)2026	ANIL KALRA VS. MR. SUNIL KUMAR AGRAWAL RP	Section 60(5)/Rule 11	4/23/2026	1. As per the compliance order dated 19.03.2026 the written submission was to be filed within one week, kindly file application for condonation of delay.	kunal.godhwani
45	4/20/2026	0710102072012025(No.of Docs 2)	0710102072012025/3	COMPANY PETITION IB (IBC)/684(ND)2025	CROFARM AGRIPRODUCTS PRIVATE LIMITED	IBC Under Sec 10	4/23/2026	As per the order dated 06.01.2026 the response of Income Tax Department was to be filled within 2 week's after receipt of notice. As per the records the notice was served in February. 2. The latest order is not attached. 3. Application for condonation of delay to be filled in case of delay	9899393420
46	4/22/2026	0710102101192025(No.of Docs 2)	0710102101192025/3	INTERLOCUTORY APPLICATION (I.B.C)/5711(ND)2025	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN SUSPENDED DIRECTOR	Sec 60(5)	4/23/2026	1.as per the compliance order reply minutes was to be filed with in seven days 2.same pdf is uploaded twice .kindly remove duplicate pdf 3.please uploaded volume wise pdf in 200 pages	8826866516
47	4/22/2026	0710102038742022(No.of Docs 2)	0710102038742022/13	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VS KASH GOYAL & OTHERS	Application under any other provisions- IBC,Sec 25(j), Applicatio	4/23/2026	1.Kindly attach the compliance order and latest order of the court. The attached order is of 2021	SALUJA
48	4/22/2026	0710102030412026(No.of Docs 1)	0710102030412026/1	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026	MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER	Section 60(5)	4/23/2026	1. kindly attach the compliance order or latest order.	CMASKVERMA
49	4/22/2026	0710102030412026(No.of Docs 1)	0710102030412026/1	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026	MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER	Section 60(5)	4/23/2026	1. kindly attach the compliance order or latest order.	CMASKVERMA
50	4/22/2026	0710102030412026(No.of Docs 1)	0710102030412026/1	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026	MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER	Section 60(5)	4/23/2026	1. kindly attach the compliance order or latest order.	CMASKVERMA
51	4/22/2026	0710102030412026(No.of Docs 1)	0710102030412026/1	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026	MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER	Section 60(5)	4/23/2026	1. kindly attach the compliance order or latest order.	CMASKVERMA
52	7/10/2020	0710102069582020(No.of Docs 0)	0710102069582020/3	COMPANY PETITION (COMPANIES ACT)/90(ND)2020	INDIAN PROBUID PVT. LTD.	Sec. 131(1)	4/23/2026	1.compliance order missed in pdf Kindly upload compliance order and latest order 2.bookmarking mandatory	
53	4/22/2026	0710102011792026(No.of Docs 2)	0710102011792026/2	INTERLOCUTORY APPLICATION (I.B.C)/664(ND)2026	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MR. DEVENDRA UMRao	Sec 60(5)	4/23/2026	1. kindly attach the compliance order or latest order.	madaanlaw
54	4/20/2026	0710102070352025(No.of Docs 1)	0710102070352025/6	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	4/23/2026	1. bookmarking incomplete kindly upload the complete bookmarking along with pagination. 2. kindly attach the compliance order or latest order 3. Counsel details missed on in an index.	Raymond
55	4/22/2026	0710102009992026(No.of Docs 2)	0710102009992026/1	COMPANY PETITION (COMPANIES ACT)/20(ND)2026	MR. RAMANDEEP SINGH AHLUWALIA & ANR. VS. M/S SUNTIME ENERGY LIMITED	Sec. 59.Application under any other provisions	4/23/2026	1. kindly attach the compliance order 2. In case of delay in filing replies per the Compliance order kindly file application for condonation of delay	abhi4064
56	4/7/2026	0710102025922026(No.of Docs 0)	0710102025922026/1	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2026	USHA SAINI VS. AISHWARYA MOHAN GAHRANA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/23/2026	1. Copy of vakalatnama missed in PDF. 2. kindly attach the compliance order or latest order	

57	4/22/2026	0710102025512026(No.of Docs 1)	0710102025512026/2	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2026	RAGHVENDRA KUMAR VSAISHWARYA MOHAN GAHRANA	Section 60(5)	4/23/2026	1. As per the compliance order dated 10.04.2026 the notice was to be served within 3 days. 2.kindly file application for condonation of delay.	RajibPandey
58	3/20/2025	0710102023492025(No.of Docs 0)	0710102023492025/19	COMPANY PETITION (COMPANIES ACT)/49(ND)2025	CEE-ES DEVELOPMENT CONSULTANTS PRIVATE LIMITED VS. CEE-ES DEVELOPMENT CONSULTANTS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	4/23/2026	1. bookmarking mandatory. 2. Counsel details missing in index. 3. kindly attach the compliance order or latest order.	
59	4/22/2026	0710102057622025(No.of Docs 2)	0710102057622025/3	COMPANY APPEAL(COMPANIES ACT)/109(ND)2025	ESSAR POLYMA ENGINEERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	4/23/2026	Kindly attach Compliance order in pdf with latest order. 2. In case the latest order is not uploaded kindly mention the same in index	legalics
60	4/21/2026	0710102023042026(No.of Docs 3)	0710102023042026/1	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026	SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED	Section 12(A) /Regulation 30A	4/23/2026	1. As per the compliance order dated 08.04.2026 the Reply was to be filed within one week from receipt of notice, however there is no mention about when the notice was received to the party in order to check the Compliance. Kindly mention the same in the index.	gautam@kifindia.com
61	4/21/2026	0710102074342025(No.of Docs 2)	0710102074342025/6	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/23/2026	1. kindly attach the compliance order or latest order	abhi4064
62	4/21/2026	0710102021632026(No.of Docs 1)	0710102021632026/1	INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2026	DEEPAK KUMAR INTERIM RESOLUTION PROFESSIONAL CHANMEET LEASING AND FINANCE PRIVATE LIMITED VS. VIKAS GOYAL & ORS.	19(2)	4/23/2026	1. As per the compliance order dated 27.03.2026 the Affidavit of service was to be filed within one week, kindly file application for condonation of delay.	sksharma
63	4/21/2026	0710102016252025(No.of Docs 3)	0710102016252025/8	INTERLOCUTORY APPLICATION (I.B.C)/1147(ND)2025	RADHA KISHAN@ RADHA KRISHAN & ORS. VS. M/S RIVIERKRISHNA DEVELOPERS LLP	Sec 60(5),Rule 11 of NCLT, 2016	4/23/2026	1. bookmarking mandatory. 2. Counsel details missed on PDF. 3. kindly upload the complete PDF along with index according to the volumes 4. kindly attach the compliance order or latest order.	shagunsapuro
64	4/22/2026	0710102096292025(No.of Docs 2)	0710102096292025/4	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	4/23/2026	1. kindly attach the compliance order or latest order.	Advocate Monica
65	1/22/2025	0710102008562025(No.of Docs 0)	0710102008562025/1	COMPANY APPLICATION(COMPANIES ACT)/24(ND)2025	ROHIT ARORA VS. PRABHJINDER SINGH AHUJA	Rule 11 of NCLT	4/23/2026	1. copy of vakalatanama missed in PDF.	
66	9/10/2025	0710102079792025(No.of Docs 0)	0710102079792025/1	INTERLOCUTORY APPLICATION (I.B.C)/4494(ND)2025	MR.R.S. RAMASUBRAMANIAM VS. MR. RAJNEESH KUMAR AGGARWAL	Sec 60(5)	4/23/2026	1.as per the compliance order the reply was to be filed with in one week. 2. Latest order not uploaded. 3. In case of delay kindly file application for condonation of delay	
67	9/9/2025	0710102079562025(No.of Docs 0)	0710102079562025/1	INTERLOCUTORY APPLICATION (I.B.C)/4462(ND)2025	VINAYAK CHATTERJEE VS. MR. RAJNEESH KUMAR AGGARWAL	Sec 60(5)	4/23/2026	1.as per the compliance order the reply was to be filed with in one week . 2. In case of delay kindly file application for condonation of delay. 3. Also upload latest order	
68	4/22/2026	0710102076782023(No.of Docs 2)	0710102076782023/5	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	4/23/2026	1.compliance order missing in pdf 2.need every pages sign and true copy in pdf 3.double pagination wrong in pages 4.court fee 1rs missed on vakalatanama	deveshbhatia
69	4/21/2026	0710102074962024(No.of Docs 1)	0710102074962024/2	COMPANY PETITION IB (IBC)/682(ND)2024	BANK OF MAHARASHTRA VS. VIRENDER SINGH	Section 95(1)	4/23/2026	1.as per the compliance order the was affidavit to be filed with in one week.	vk Gupta
70	4/21/2026	0710102073012024(No.of Docs 1)	0710102073012024/5	COMPANY APPEAL(COMPANIES ACT)/194(ND)2024	** WILL BE AUTO FILLED LATER	Sec 252 (1)	4/23/2026	1. index and bookmarking mandatory. 2. kindly attach the compliance order or latest order.	Pratkmr11
71	4/21/2026	0710102021132026(No.of Docs 2)	0710102021132026/4	INTERLOCUTORY APPLICATION (I.B.C)/1221(ND)2026	JASMINDER KAUR THROUGH LRS ORS VS. PAWAN KUMAR GARG (ERP) & ORS.	Sec 60(5)	4/23/2026	1. kindly attach the compliance order or latest order.	Rishabh2980
72	4/21/2026	0710102021132026(No.of Docs 2)	0710102021132026/3	INTERLOCUTORY APPLICATION (I.B.C)/1221(ND)2026	JASMINDER KAUR THROUGH LRS ORS VS. PAWAN KUMAR GARG (ERP) & ORS.	Sec 60(5)	4/23/2026	1. kindly attach the compliance order or latest order	Rishabh2980
73	4/22/2026	0710102020662026(No.of Docs 1)	0710102020662026/1	INTERLOCUTORY APPLICATION (I.B.C)/1228(ND)2026	MR. SANTANU KUMAR SAMANTA INTERIM RESOLUTION PROFESSIONAL PARAMOUNT COACHING CENTRE PRIVATE LIMITED VS. RAJEEV SAUMITRA SUSPENDED DIRECTORS OF	19(2)	4/23/2026	1. As per the compliance order dated 24.03.2026 the Affidavit of service was to be filed within one week, kindly file application for condonation of delay. 2. Also upload latest order	vishalganda
74	4/21/2026	0710102103562023(No.of Docs 3)	0710102103562023/7	INTERLOCUTORY APPLICATION (I.B.C)/6388(PB)2023	SUSHEELA DEVI VSAVJ DEVELOPERS (INDIA) PVT. LTD	Sec 60(5)	4/23/2026	1.proof of service required in pdf	advсандеep
75	4/21/2026	0710102103562023(No.of Docs 3)	0710102103562023/7	INTERLOCUTORY APPLICATION (I.B.C)/6388(PB)2023	SUSHEELA DEVI VSAVJ DEVELOPERS (INDIA) PVT. LTD	Sec 60(5)	4/23/2026	1.proof of service required in pdf	advсандеep
76	4/21/2026	0710102103562023(No.of Docs 3)	0710102103562023/7	INTERLOCUTORY APPLICATION (I.B.C)/6388(PB)2023	SUSHEELA DEVI VSAVJ DEVELOPERS (INDIA) PVT. LTD	Sec 60(5)	4/23/2026	1.proof of service required in pdf	advсандеep
77	4/21/2026	0710102103562023(No.of Docs 3)	0710102103562023/7	INTERLOCUTORY APPLICATION (I.B.C)/6388(PB)2023	SUSHEELA DEVI VSAVJ DEVELOPERS (INDIA) PVT. LTD	Sec 60(5)	4/23/2026	1.proof of service required in pdf	advсандеep
78	1/4/2024	0710102000822024(No.of Docs 0)	0710102000822024/3	COMPANY PETITION IB (IBC)/46(ND)2024	M/S KALIBER ASSOCIATES PVT. LTD. (PRESENTLY UNDERGOING LIQUIDATION) THROUGH ITS LIQUIDATOR MR. MOHAN LAL JAIN VS. AIMS MAX GARDENIA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	4/23/2026	1. bookmarking mandatory.	
79	4/22/2026	0710102108792025(No.of Docs 2)	0710102108792025/3	INTERLOCUTORY APPLICATION (I.B.C)/65(ND)2026	NAVIN DHAMJIA VS. SUNIL KUMAR AGGARWAL	Section 60(5)	4/23/2026	1.compliance order/latest order missing in pdf	GS32207

80	4/21/2026	0710102045762025(No.of Docs 2)	0710102045762025/5	COMPANY PETITION IB (IBC)/363(ND)2025	SJK INNOVATIONS PRIVATE LIMITED VS. NEWS LINE PUBLICATIONS PRIVATE LIMITED	IBC under Sec 7	4/23/2026	"1. Copy of vakalatnama missed in PDF. 2. kindly attach the compliance order or latest order "	arguspartners
81	5/17/2025	0710102042552025(No.of Docs 0)	0710102042552025/3	INTERVENTION PETITION (IBC)/43(ND)2025	CANARA BANK VS. MIS CMI LIMITED	Section 60(5)/Rule 11	4/23/2026	1. Copy of vakalatnama missed in PDF. 2. kindly attach the compliance order or latest order	
82	4/22/2026	0710102056992025(No.of Docs 2)	0710102056992025/3	COMPANY APPEAL(COMPANIES ACT)/113(ND)2025	PAWAN KUMAR VS. INCOME TAX DEPARTMENT	Sec 252 (1)	4/23/2026	1. As per the compliance order dated 11.02.2026 the rejoinder was to be filed within two weeks , kindly file application for condonation of delay.	CSSSHARAD
83	4/22/2026	0710102004922026(No.of Docs 3)	0710102004922026/4	COMPANY PETITION IB (IBC)/70(ND)2026	SHREE RAMA KRISHNA TRADING CO. VS. ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	IBC Under Sec 9	4/23/2026	1. kindly file the condonation delay in application along with thousand Rs. fee in Application. 2. True copy sign missing on Annexures in PDF. 3. kindly attach the compliance order/ latest order if any.	pinnaclelawassociate
84	4/22/2026	0710102400482009(No.of Docs 2)	0710102400482009/56	COMPANY PETITION (COMPANIES ACT)/110(ND)2009	ABINASH CHANDER MAHAJAN ORS. VS VIKAS PROMOTERS PVT LTD ORS.	Application under any other provisions	4/23/2026	1.as per the compliance order the report affidavit was to be filed with in ten days. Kindly file application for condonation of delay	Pallavi@1988
85	11/21/2025	0710102102762025(No.of Docs 0)	0710102102762025/2	INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026	ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA	Sec 60(5)	4/23/2026	1.compliance order missed in pdf	
86	4/22/2026	0710102050902024(No.of Docs 2)	0710102050902024/12	COMPANY PETITION IB (IBC)/525(ND)2024	PRATEEK GUPTA (HUF) & ORS. VS. VATIKA INFRACON PRIVATE LIMITED	IBC under Sec 7	4/23/2026	1.As per the Compliance order dated 07.11.2025 the amended memo of parties was to be filed within one week. In case of delay kindly file application for condonation of delay. 2. kindly attach the latest order in pdf	psplegal
87	4/22/2026	0710102109212025(No.of Docs 2)	0710102109212025/1	COMPANY APPEAL(COMPANIES ACT)/154(ND)2025	MR. ARUN GOEL VS. THE REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	4/23/2026	1.as per the compliance order dated 02.03.2026 the affidavit of service was to be filed with in one week.	shubhampaliwal
88	4/21/2026	0710102019122026(No.of Docs 1)	0710102019122026/1	INTERLOCUTORY APPLICATION (I.B.C)/1200(ND)2026	P.S SECURITTY SERVICES PVT LTD VS. CREW B.O.S. PRODUCTS LIMITED THROUGH RESOLUTION PROFESSIONAL MR. PANKAJ MAHAJAN	Sec 60(5)	4/23/2026	1. kindly attach the compliance order or latest order	D5243AWM
89	4/20/2026	0710102105022025(No.of Docs 1)	0710102105022025/1	INTERLOCUTORY APPLICATION (I.B.C)/5877(ND)2025	ANKUR KUMAR RESOLUTION PROFESSIONAL OF M/S. TWENTY FIRST CENTURY WIRE RODS LTD.	Sec 60(5)	4/22/2026	1. kindly attach the compliance order or latest order	Saniya
90	4/21/2026	0710102003832026(No.of Docs 2)	0710102003832026/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/43(ND)2026	PRABHDI SINGH BATRA VS. AMRIT GRAPHICS PRIVATE LIMITED	Rule 11 of NCLT	4/22/2026	1. kindly attach the compliance order or latest order	knmncit
91	4/22/2026	0710102108792025(No.of Docs 2)	0710102108792025/2	INTERLOCUTORY APPLICATION (I.B.C)/65(ND)2026	NAVIN DHAMIJA VS. SUNIL KUMAR AGGARWAL	Section 60(5)	4/22/2026	1. As per the compliance order dated 19.03.2026 the written submission was to be filed within one week, kindly file application for condonation of delay.	kunal.godhwani
92	4/20/2026	0710102090422023(No.of Docs 1)	0710102090422023/8	COMPANY PETITION IB (IBC)/142(ND)2024	LIBERIUM GLOBAL RESOURCES PRIVATELIMITED VS. AMRITSAR MSW LIMITED	IBC Under Sec 9	4/22/2026	1. bookmarking mandatory. 2. kindly attach the compliance order or latest order	Sarthak2095
93	4/20/2026	0710102084452021(No.of Docs 4)	0710102084452021/24	INTERLOCUTORY APPLICATION (I.B.C)/5489(ND)2021	BIKRAM SINGH GUSAIN VS MOHIT CHAWLA & ORS	Application under any other provisions- IBC	4/22/2026	1. remove repeat PDF pages from 1 to 41 2. Require master index . 3. Proper update index of all PDF.	vishubham
94	4/20/2026	0710102085842025(No.of Docs 2)	0710102085842025/8	COMPANY APPLICATION(COMPANIES ACT)/225(ND)2025	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 97(1)	4/22/2026	1. kindly attach the compliance order or latest order	DELLAWS
95	4/21/2026	0710102107872025(No.of Docs 1)	0710102107872025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/7(ND)2026	P.S. SECURITY SERVICES PVT. LTD. VS. PUNJAB NATIONAL BANK & ORS	Application under any other provisions	4/22/2026	1. kindly attach the compliance order or latest order	D5243AWM
96	4/21/2026	0710102107872025(No.of Docs 1)	0710102107872025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/7(ND)2026	P.S. SECURITY SERVICES PVT. LTD. VS. PUNJAB NATIONAL BANK & ORS	Application under any other provisions	4/22/2026	1.compliance order missing in pdf	D5243AWM
97	4/17/2026	0710102002192021(No.of Docs 2)	0710102002192021/5	INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021	VIVEK GAUR VS. SUNIL KUMAR JAIN	Sec 60(5)	4/22/2026	1. kindly attach the compliance order and latest order	kkunall11
98	4/21/2026	0710102024872025(No.of Docs 1)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	4/22/2026	1. bookmarking mandatory. 2. wrong file, kindly file in application	globalamaradv
99	4/21/2026	0710102087982025(No.of Docs 1)	0710102087982025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2025	INTEGRA ESSENTIA LIMITED	Sec. 230-232 - Second Motion	4/22/2026	1.compliance order missing in pdf	CPINDIA
100	12/19/2025	0710102111032025(No.of Docs 0)	0710102111032025/9	INTERLOCUTORY APPLICATION(IBC)(PLAN)/3(PB)2026	MR. MANISH AGARWAL RESOLUTION PROFESSIONAL FOR M/S MAGNIFICO MINERALS PRIVATE LIMITED VSDICKEY ASSET MANAGEMENT PRIVATE LIMITED ACTING AS MANAGER OF DICKEYALTERNATIVE INVESTMENT TRUST DICKEY MUDRA FUND	Sec 30	4/22/2026	1.compliance order missing in pdf	

101	4/20/2026	0710102093422025(No.of Docs 1)	0710102093422025/4	COMPANY PETITION IB (IBC)/616(ND)2025	GLOBAL SURVEYORS VS. WAPCOS LIMITED	IBC Under Sec 9	4/22/2026	1. Counsel sign missing on an index 2. One Rs. court fee missed on vakalatanama in PDF. 3. Twenty five Rs. Welfare Ticket and three Rs. Court fee paste on blank space of vakalatanama	Tusharsannu1@2025
102	4/20/2026	0710102094032025(No.of Docs 1)	0710102094032025/4	INTERLOCUTORY APPLICATION (I.B.C)/5163(ND)2025	AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL	Sec 60(5)	4/22/2026	1. As per the compliance order dated 15.04.2026 the Affidavit was to be filed within three days , kindly file application for condonation of delay.	mohit.nandwani
103	4/18/2026	0710102000742024(No.of Docs 1)	0710102000742024/3	INTERLOCUTORY APPLICATION (I.B.C)/157(ND)2024	DEVENDRA SINGH VSLAIBA INTERNATIONAL PRIVATE LIMITED	Sec 30	4/22/2026	1.compliance order missed in pdf	varshabanerjee
104	4/4/2026	0710102025512026(No.of Docs 0)	0710102025512026/1	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2026	RAGHVENDRA KUMAR VSAISHWARYA MOHAN GAHRANA	Section 60(5)	4/22/2026	1. Copy of vakalatanama missed in PDF. 2. kindly attach the compliance order or latest order	
105	4/16/2026	0710102009792026(No.of Docs 1)	0710102009792026/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/11(ND)2026	SOUMITRA LAHIRI	Sec 30	4/22/2026	1. index and bookmarking mandatory.	SKRADVOCATES
106	1/31/2026	0710102009632026(No.of Docs 0)	0710102009632026/4	INTERLOCUTORY APPLICATION (I.B.C)/908(ND)2026	VINAY GOEL & CONSORTIUM OF MEMBERS VS. ASHOK KRIPLANI	Rule 11 of NCLT, 2016	4/22/2026	1. bookmarking mandatory.	
107	4/20/2026	0710102017112026(No.of Docs 2)	0710102017112026/2	COMPANY PETITION IB (IBC)/121(ND)2026	ALPHION INDIA PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	4/22/2026	1. kindly attach the compliance order or latest order	NeerajKhapra
108	4/21/2026	0710102017372026(No.of Docs 1)	0710102017372026/1	INTERLOCUTORY APPLICATION (I.B.C)/1224(ND)2026	MS.SUNITA BT VS. CANARA BANK	Application under any other provisions- IBC	4/22/2026	1. As per the compliance order dated 24.03.2026 the Affidavit of service was to be filed in one week, kindly file application for condonation of delay.	jagneet123
109	4/16/2026	0710102009622026(No.of Docs 2)	0710102009622026/2	COMPANY PETITION IB (IBC)/58(ND)2026	UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED	IBC under Sec 7	4/22/2026	1. kindly attach the compliance order or latest order.	advyashpatel
110	4/20/2026	0710102024082026(No.of Docs 2)	0710102024082026/1	INTERLOCUTORY APPLICATION (I.B.C)/1390(ND)2026	KRISHNA KANHAI ASSOCIATES VS. VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	4/22/2026	1. As per the Compliance order the affidavit was to be filed before next date of hearing which was 17.02.2026. No further order is attached herewith	vaibhavtyagi
111	1/10/2026	0710102002552026(No.of Docs 0)	0710102002552026/4	INTERLOCUTORY APPLICATION (I.B.C)/155(ND)2026	MOHD NAZIM KHAN_APP U/S 66 (SAKRIYA) VS. CHIRAG HOODA	Sec 66(1)	4/22/2026	1.as per the compliance order the affidavit was to be filed with in one week.	
112	4/21/2026	0710102003752026(No.of Docs 2)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/22/2026	1. bookmarking incomplete kindly correct the bookmarking along with pagination 2. copy of vakalatanama missed in PDF. 3. kindly attach the proof of service in email format 4. kindly attach the compliance order or latest order	8826866516
113	4/17/2026	0710102013662026(No.of Docs 3)	0710102013662026/1	INTERLOCUTORY APPLICATION (I.B.C)/1066(PB)2026	SANDEEP GOEL VSMR. NAKUL BHARANA	Section 74	4/22/2026	As per the compliance order dated 16.03.2026 the reply was to be filed in three week, kindly file application for condonation of delay.	divyaverma127
114	4/19/2026	0710102013662026(No.of Docs 2)	0710102013662026/2	INTERLOCUTORY APPLICATION (I.B.C)/1066(PB)2026	SANDEEP GOEL VSMR. NAKUL BHARANA	Section 74	4/22/2026	As per the compliance order dated 16.03.2026 the reply was to be filed in three week, kindly file application for condonation of delay.	Saloni@8384
115	4/21/2026	0710102013652026(No.of Docs 2)	0710102013652026/1	INTERLOCUTORY APPLICATION (I.B.C)/792(ND)2026	VIVEK PARTI VS. STATE BANK OF INDIA	Section 19(2) / Regulation 30	4/22/2026	1. As per the compliance order dated 20.02.2026 the Affidavit of service was to be filed in one week, kindly file application for condonation of delay. 2. kindly attach the latest order.	karangandhi
116	4/20/2026	0710102037202025(No.of Docs 1)	0710102037202025/4	COMPANY PETITION IB (IBC)/406(ND)2025	MNEC MKS JV VS. WAPCOS LIMITED	IBC Under Sec 9	4/22/2026	1. One Rs. court fee missed on vakalatanama in PDF. 2. Twenty five Rs. Welfare Ticket and three Rs. Court fee paste on blank space of vakalatanama 3. Kindly attach the compliance order or latest order.	Tusharsannu1@2025
117	4/17/2026	0710102015732025(No.of Docs 2)	0710102015732025/2	COMPANY PETITION IB (IBC)/65(ND)2026	ELSEVIER B.V. VS. SCIENTIFIC INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	4/22/2026	1. Sign missed on every page of reply. 2. copy of vakalatanama missed in PDF. 3. kindly attach the compliance order or latest order.	jadelexpartners
118	4/21/2026	0710102073172025(No.of Docs 1)	0710102073172025/3	COMPANY APPEAL(COMPANIES ACT)/121(ND)2025	MEHRA DEVELOPERS AND FARMS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	4/22/2026	1. As per the compliance order dated 24.02.2026 the Affidavit of service was to be filed within one week, kindly file application for condonation of delay.	vrindabhandari32
119	4/22/2026	0710102038292025(No.of Docs 1)	0710102038292025/3	INTERLOCUTORY APPLICATION (I.B.C)/2349(ND)2025	SARVESH KASHYAP VSSHRI AMULYA KUMAR MISHRA	Sec 66(1)	4/22/2026	1. kindly attach the compliance order or latest order	rakesh@12
120	4/19/2026	0710102011752026(No.of Docs 2)	0710102011752026/2	INTERLOCUTORY APPLICATION (I.B.C)/659(PB)2026	SAKSHI FINCAP PRIVATE LIMITED VS. MR. AMIT AGRAWAL & ANR.	Rule 11 of NCLT, 2016	4/22/2026	1. bookmarking mandatory. 2. kindly attach the compliance order or latest order	akshay0124@gmail.com
121	4/20/2026	0710102000142026(No.of Docs 2)	0710102000142026/2	INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2026	SHEETAL PATHROR VS. RAKESH KUMAR GUPTA	Sections 60(5)/Regulation 13	4/22/2026	1. Kindly attach the compliance order or latest order	parthdavar
122	4/18/2026	0710102006262026(No.of Docs 4)	0710102006262026/1	INTERLOCUTORY APPLICATION (I.B.C)/469(ND)2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. CONSORTIUM OF KIAN AGRO PROCESSING PRIVATE LIMITED AND ITS ASSOCIATE COMPANIES BHAGWATI LACTO FOODS PRIVATE LIMITED AND NORTH LAND AGRICULTURE PROCESSING PRIVATE LIMITED	Section 60(5)	4/22/2026	1.compliance order missed in pdf 2.copy of vakalatanama in pdf 3.need all pages sign and true copy in annexure	ankurmittalawyer@gm
123	4/20/2026	0710102013532025(No.of Docs 1)	0710102013532025/3	COMPANY PETITION (COMPANIES ACT)/75(ND)2025	KULDEEPAK MITTAL VS. HARVEST GLOBAL (SSP) PVT. LTD.	Sec. 59	4/22/2026	1. kindly attach the compliance order or latest order 2. wrongly heading mention on an index and affidavit	ishaan2495
124	4/17/2026	0710102007652025(No.of Docs 2)	0710102007652025/12	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	4/22/2026	1. kindly attach the compliance order or latest order.	nikitamanu

125	4/18/2026	0710102004892025(No.of Docs 2)	0710102004892025/7	INTERLOCUTORY APPLICATION (I.B.C)/447(ND)2025	GOPAL KRISHNA SHARMA VS. CHAIRMAN MONITORING COMMITTEE OF MSX MALL	Sec 60(5)	4/22/2026	1.compliance order missed in pdf	shyam2023
126	12/24/2024	0710102108132024(No.of Docs 0)	0710102108132024/15	INTERLOCUTORY APPLICATION (I.B.C)/6266(ND)2024	RAJNEESH KUMAR AGGARWAL VS. MR. ANIL SHARMA MEMBER OF SUSPENDED BOARD OF DIRECTOR M/S FEEDBACK INFRA PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/22/2026	1.kindy last compliance order the latest order attach in pdf	
127	12/24/2024	0710102108132024(No.of Docs 0)	0710102108132024/13	INTERLOCUTORY APPLICATION (I.B.C)/6266(ND)2024	RAJNEESH KUMAR AGGARWAL VS. MR. ANIL SHARMA MEMBER OF SUSPENDED BOARD OF DIRECTOR M/S FEEDBACK INFRA PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/22/2026	1.kindy last compliance order/ the latest order in pdf	
128	12/24/2024	0710102108132024(No.of Docs 0)	0710102108132024/14	INTERLOCUTORY APPLICATION (I.B.C)/6266(ND)2024	RAJNEESH KUMAR AGGARWAL VS. MR. ANIL SHARMA MEMBER OF SUSPENDED BOARD OF DIRECTOR M/S FEEDBACK INFRA PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/22/2026	1.kindy last compliance order or the latest order in pdf	
129	4/21/2026	0710102108132024(No.of Docs 2)	0710102108132024/12	INTERLOCUTORY APPLICATION (I.B.C)/6266(ND)2024	RAJNEESH KUMAR AGGARWAL VS. MR. ANIL SHARMA MEMBER OF SUSPENDED BOARD OF DIRECTOR M/S FEEDBACK INFRA PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/22/2026	1.kindy last compliance order/latest order in pdf	vijay@123
130	11/22/2025	0710102102922025(No.of Docs 0)	0710102102922025/1	COMPANY APPEAL(COMPANIES ACT)/143(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	4/22/2026	1. As per the compliance order dated 19.02.2026 the written submission was to be filed within one week, kindly file application for condonation of delay.	
131	12/24/2024	0710102108132024(No.of Docs 0)	0710102108132024/16	INTERLOCUTORY APPLICATION (I.B.C)/6266(ND)2024	RAJNEESH KUMAR AGGARWAL VS. MR. ANIL SHARMA MEMBER OF SUSPENDED BOARD OF DIRECTOR M/S FEEDBACK INFRA PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/22/2026	1.kindy last compliance order the latest order attach in pdf	
132	4/21/2026	0710102093332025(No.of Docs 2)	0710102093332025/5	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	4/22/2026	1.compliance order missed in pdf 2.pagination missed in bookmarking	indiajuris
133	4/22/2026	0710102084532020(No.of Docs 1)	0710102084532020/9	COMPANY PETITION IB (IBC)/941(ND)2020	STATE BANK OF INDIA VS. ATUL PUNJ	Section 95(1)	4/22/2026	1. bookmarking mandatory. 2. pagination missed on index and PDF.	sangallawassociates
134	4/15/2026	0710102009422026(No.of Docs 1)	0710102009422026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/22/2026	1. Wrong File, kindly file in application	ABHISHEKNEGI
135	4/22/2026	0710102107372025(No.of Docs 2)	0710102107372025/3	INTERLOCUTORY APPLICATION (I.B.C)/6083(ND)2025	MEHUL DHAWAN VS. SUNIL KUMAR AGARWAL	Sec 60(5)	4/22/2026	1.as per the compliance order the written submission was to be filed with in one week.	kunal.godhwani
136	4/21/2026	0710102094862024(No.of Docs 2)	0710102094862024/55	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	4/22/2026	1. page no 19 is not readable, kindly upload the clear page. 2. translate the page no 20 from Hindi to English 3. As per the compliance order dated 23.03.2026 the Written Submission was to be filed in one weeks, kindly file application for condonation of delay.	info
137	4/21/2026	0710102091772024(No.of Docs 1)	0710102091772024/1	INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2024	IFCI LIMITED VS. RAHEJA DEVELOPERS LIMITED	Rule 154 (1)	4/22/2026	1.kindly attach latest order in pdf	nirajku76
138	4/20/2026	0710102081842025(No.of Docs 1)	0710102081842025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/341(ND)2025	HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	4/22/2026	1. As per mention in index compliance order dated 06.10.2025 is missing in PDF. 2. kindly attach the latest order.	mohit.nandwani
139	4/20/2026	0710102081842025(No.of Docs 1)	0710102081842025/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/341(ND)2025	HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	4/22/2026	1. kindly attach the latest order.	mohit.nandwani
140	4/17/2026	0710102027952024(No.of Docs 2)	0710102027952024/18	COMPANY PETITION (COMPANIES ACT)/75(ND)2024	GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/21/2026	1. kindly attach the compliance order. 2 As seen in records that as per the Compliance order dated 24.04.2025 the R1-R4 were given 2 week's time to file reply. Kindly file application for condonation of delay	Rahulpratap@123nclt
141	4/17/2026	0710102021442026(No.of Docs 2)	0710102021442026/4	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	4/21/2026	As per the compliance order dated 06.04.2026 the affidavit of service was to be filed in three days, kindly file application for condonation of delay.	lexacorplegal
142	4/17/2026	0710102027952024(No.of Docs 2)	0710102027952024/18	COMPANY PETITION (COMPANIES ACT)/75(ND)2024	GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/21/2026	1. kindly attach the compliance order. 2 As seen in records that as per the Compliance order dated 24.04.2025 the R1-R4 were given 2 week's time to file reply. Kindly file application for condonation of delay	Rahulpratap@123nclt
143	4/17/2026	0710102027952024(No.of Docs 2)	0710102027952024/18	COMPANY PETITION (COMPANIES ACT)/75(ND)2024	GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/21/2026	1. kindly attach the compliance order. 2 As seen in records that as per the Compliance order dated 24.04.2025 the R1-R4 were given 2 week's time to file reply. Kindly file application for condonation of delay	Rahulpratap@123nclt
144	4/19/2026	0710102032262023(No.of Docs 2)	0710102032262023/7	COMPANY PETITION IB (IBC)/314(PB)2023	TEIL PROJECTS LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	4/21/2026	1. As per the compliance order dated 25.03.2026 the Form H was to be filed in Two week, kindly file application for condonation of delay.	ashishmidha@rocketm
145	4/16/2026	0710102021442026(No.of Docs 2)	0710102021442026/3	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	4/21/2026	1. kindly attach the compliance order with pdf. 2. As in record it is seen that as per the Compliance order dated 06.04.2026 the applicant was to file proof of service within 3 days	lexacorplegal

146	4/18/2026	0710102028352025(No.of Docs 1)	0710102028352025/8	COMPANY APPEAL(COMPANIES ACT)/81(ND)2025	APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/21/2026	1.compliance order missing in pdf 2.index missing in pdf	csindia1992
147	4/17/2026	0710102027952024(No.of Docs 2)	0710102027952024/18	COMPANY PETITION (COMPANIES ACT)/75(ND)2024	GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/21/2026	1. kindly attach the compliance order. 2.As seen in records that as per the Compliance order dated 24.04.2025 the R1-R4 were given 2 week's time to file reply. Kindly file application for condonation of delay	Rahulpratap@123nclt
148	4/17/2026	0710102024582026(No.of Docs 2)	0710102024582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1409(ND)2026	RABINDRA KUMAR MINTRI	Section 12(2)	4/21/2026	As per the compliance order dated 06.04.2026 the Additional Affidavit was to be filed within a week, kindly file application for condonation of delay.	Harishtaneja78
149	4/17/2026	0710102019442026(No.of Docs 1)	0710102019442026/3	COMPANY PETITION (COMPANIES ACT)/40(ND)2026	AARVI ENCON LIMITED VS. M/S DYNAMIC AURA LLP	64 of LLP act, 2008	4/21/2026	1.as per the compliance order dated 19.03.2026 the affidavit was to be filed with in one week.	pundirdhananjay
150	4/20/2026	0710102081842025(No.of Docs 1)	0710102081842025/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/341(ND)2025	HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	4/21/2026	No. of Objections: The latest order has not been annexed. Kindly attach/upload the same.	mohit.nandwani
151	4/16/2026	0710102021382025(No.of Docs 2)	0710102021382025/6	COMPANY PETITION IB (IBC)/188(ND)2025	SAMRVIR BIOTECH PRIVATE LIMITED VS. CLENSTA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	4/21/2026	1. sign missing on every page of reply. 2. kindly attach the compliance order or latest order. 3. as per mention in index copy of vakalatnama is missing in PDF 4. proof of service required in email format	Lexalliance.mana
152	3/27/2026	0710102023552026(No.of Docs 0)	0710102023552026/1	COMPANY APPEAL (IBC)/10(ND)2026	ENGINE LEASE FINANCE B.V VS. LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/21/2026	1. kindly attach the compliance order or latest order	
153	7/28/2025	0710102065622025(No.of Docs 0)	0710102065622025/2	CONTEMPT PETITION (IBC)/36(ND)2025	SHAILESH CHANDRA OJHA VSMOHAN LAL	Rule 11 of NCLT, 2016	4/20/2026	1.as per the compliance order the affidavit was to be filed with in one week.	
154	4/16/2026	0710102034732025(No.of Docs 2)	0710102034732025/4	COMPANY PETITION IB (IBC)/381(ND)2025	VIPIN MALIK VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	4/20/2026	As per the Compliance order the parties were to submit the written submissions within one week.	rahu1883
155	4/17/2026	0710102058252025(No.of Docs 2)	0710102058252025/7	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	4/20/2026	1. incomplete vakalatnama. 2. date missed on vakalatnama in pdf. 3. Twenty five Rs. welfare ticket and three Rs. Court fee missed on vakalatnama and kindly paste on blank space of vakalatnama 4. kindly attach the compliance or latest order.	Dheeraj Gupta
156	4/19/2026	0710102051542025(No.of Docs 2)	0710102051542025/9	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	4/20/2026	1. As per the Compliance order dated 24.03.2026 the R2 was to file the reply within one week. Kindly file application for condonation of delay 2. copy of vakalatnama missing	Abhyankar Panth
157	4/19/2026	0710102092402025(No.of Docs 2)	0710102092402025/4	COMPANY PETITION IB (IBC)/614(ND)2025	LALITA KAKKAR & ORS VS. WTC NOIDA DEVELOPMENT COMPANY PVT LTD AND ANR	IBC under Sec 7	4/20/2026	1.As per order dated 24.03.2026 R2 was to file the reply within 7 days. Kindly file application for condonation of delay 2. copy of vakalatnama missing in PDF.	Abhyankar Panth
158	4/18/2026	0710102070672025(No.of Docs 3)	0710102070672025/1	INTERLOCUTORY APPLICATION (I.B.C)/3915(ND)2025	VIPIN MALIK VS. CMYK PRINTECH LIMITED	Rule 11 of NCLT, 2016	4/20/2026	1. kindly attach the compliance order or latest order	knmncit
159	4/18/2026	0710102067982022(No.of Docs 2)	0710102067982022/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2022	AYAAN FINSERVE INDIA PRIVATE LIMITED VS. NAGESHWAR MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/20/2026	1.as per the compliance order the affidavit was to be filed one week.	9899393420
160	4/17/2026	0710102032972025(No.of Docs 2)	0710102032972025/4	INTERLOCUTORY APPLICATION (I.B.C)/1978(ND)2025	M/S. HINDUSTAN MEDIA VENTURES LIMITED VS. BCC INFRASTRUCTURES PRIVATE LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/20/2026	As per the compliance order dated 18.03.2026 the brief note was to be filed in one week, kindly file application for condonation of delay.	Harishtaneja78
161	4/19/2026	0710102077452025(No.of Docs 1)	0710102077452025/2	INTERLOCUTORY APPLICATION (I.B.C)/4463(PB)2025	MR. HITESH GOEL RESOLUTION PROFESSIONAL OF NOBILITY ESTATES PRIVATE LIMITED VSNEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	4/20/2026	1. three Rs. court fee missing on vakalatnama kindly paste on the blank space of vakalatnama 2. kindly attach the compliance or latest order.	HST@9871
162	4/18/2026	0710102067982022(No.of Docs 2)	0710102067982022/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2022	AYAAN FINSERVE INDIA PRIVATE LIMITED VS. NAGESHWAR MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/20/2026	1.as per the compliance order the affidavit to be filed with in one week. The matter was listed thereafter on 17.04.2026	9899393420
163	4/18/2026	0710102095182025(No.of Docs 2)	0710102095182025/5	COMPANY PETITION IB (IBC)/581(ND)2025	VOYAGER TRADING PARTNERS LLC VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	4/20/2026	1. bookmarking mandatory. 2. As per the Compliance order the written submission was to be filed within 1 week	Shiv1982
164	10/31/2025	0710102095452025(No.of Docs 0)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/20/2026	1. Twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama 2. date missing on vakalatnama in PDF.	
165	10/31/2025	0710102095452025(No.of Docs 0)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/20/2026	1. Twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama 2. date missing on vakalatnama in PDF.	
166	10/31/2025	0710102095452025(No.of Docs 0)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/20/2026	1. Twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama 2. date missing on vakalatnama in PDF.	
167	10/31/2025	0710102095452025(No.of Docs 0)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/20/2026	1. Twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama 2. date missing on vakalatnama in PDF.	
168	4/17/2026	0710102065782022(No.of Docs 3)	0710102065782022/1	INTERLOCUTORY APPLICATION (I.B.C)/4137(PB)2022	MR. VINOD VSGANGA RAM AGARWAL	Sec 60(5)	4/20/2026	kindly attach the compliance order or latest order.	vivekamar95

169	4/17/2026	0710102037682024(No.of Docs 2)	0710102037682024/7	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1), Sec. 242(4)	4/20/2026	1. as per mention in index vakalatnama is missing in PDF. 2. Page 199 Annexure R-18 not clear 2. kindly attach the compliance order	animeshras
170	4/18/2026	0710102076382025(No.of Docs 2)	0710102076382025/3	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	4/20/2026	As per the compliance order dated 18.12.2025 the reply was to be filed in one week time, kindly file application for condonation of delay.	AdvAnujkamal
171	4/18/2026	0710102067542025(No.of Docs 1)	0710102067542025/6	COMPANY APPEAL(COMPANIES ACT)/116(ND)2025	APPU GHAR SECURITIES AND SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/20/2026	1.compliance order missing in pdf 2.index missing in pdf 3.pagination missed in bookmarking	csindia1992
172	4/18/2026	0710102103322025(No.of Docs 2)	0710102103322025/2	COMPANY PETITION IB (IBC)/718(ND)2025	INTEXM MEDIA PRIVATE LIMITED VS. WINZO PRIVATE LIMITED	IBC Under Sec 9	4/20/2026	kindly attach the compliance order or latest order.	angad@2226
173	4/18/2026	0710102067982022(No.of Docs 2)	0710102067982022/16	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2022	AYAAN FINSERVE INDIA PRIVATE LIMITED VS. NAGESHWAR MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/20/2026	1.as per the compliance order the affidavit was to be filed one week.	9899393420
174	4/17/2026	0710102025912024(No.of Docs 3)	0710102025912024/2	INTERLOCUTORY APPLICATION (I.B.C)/1877(ND)2024	RAKESH RAWAT VSGANGA RAM AGARWAL - RESOLUTION PROFESSIONAL OF M/S PAL INFRASTRUCTURE AND DEVELOPERS PVT LTD.	Sec 60(5)	4/20/2026	1. kindly attach the compliance order or latest order. 2. Kindly upload clear copy of pages 98 to 100.	vivekamar95
175	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
176	4/16/2026	0710102102612025(No.of Docs 1)	0710102102612025/1	INTERLOCUTORY APPLICATION (I.B.C)/1139(ND)2026	NOOTAN GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/17/2026	1. kindly attach the compliance order or latest order	advocatepranavgupta
177	3/31/2026	0710102024142026(No.of Docs 0)	0710102024142026/1	COMPANY PETITION IB (IBC)/169(ND)2026	AXIS TRUSTEE SERVICES LIMITED VS. TALENT UNLIMITED ONLINE SERVICES PRIVATE LIMITED	IBC under Sec 7	4/17/2026	1. incomplete file 2. index and bookmarking mandatory. 3. pagination missed in index and pdf. 4. counsel sign missed on index. 5. sign missed of every page of reply. 6. incomplete affidavit notary, date and sign missed on affidavit 7. copy of Vakalatnama is incomplete three Rs. court fee and twenty five Rs. welfare ticket and date missed on Vakalatnama 8. kindly attach the compliance order or latest order. 9. proof of service required in email format	
178	4/16/2026	0710102106162025(No.of Docs 1)	0710102106162025/1	TRANSFER APPLICATION (IBC)/68(PB)2025	JAGDISH MANSUKHANI	Rule16(d),NCL T Rules,2016 IBC	4/17/2026	1. incomplete file. 2. bookmarking and index mandatory. 3. kindly attach the compliance order or latest order	imuzammilmansuri
179	4/17/2026	0710102100852025(No.of Docs 2)	0710102100852025/11	COMPANY PETITION IB (IBC)/650(ND)2025	AHLUWALIA CONTRACTS (INDIA) LIMITED VS. MS PRATEEK REALTORS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/17/2026	1. kindly attach the compliance order or latest order with the pdf, also as per the compliance order the written submission was to be filed within 1 week	D/10522/2023
180	3/13/2026	0710102019742026(No.of Docs 0)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	4/17/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided	
181	3/13/2026	0710102019742026(No.of Docs 0)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	4/17/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided	
182	3/13/2026	0710102019742026(No.of Docs 0)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	4/17/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided	
183	3/13/2026	0710102019742026(No.of Docs 0)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	4/17/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided	
184	4/16/2026	0710102106412025(No.of Docs 4)	0710102106412025/6	TRANSFER APPLICATION/64(PB)2025	KESHAV KUMAR DUBEY VS. KAVITA DUBEY	Rule16(d),NCL T Rules,2016	4/17/2026	1.bookmarking mandatory 2.index missing in pdf 3.compliance order missed in pdf 4.date missing on vakalatnama 5.affidavit missing in pdf	rsinghassociates
185	4/14/2026	0710102019442026(No.of Docs 1)	0710102019442026/2	COMPANY PETITION (COMPANIES ACT)/40(ND)2026	AARVI ENCON LIMITED VS. M/S DYNAMIC AURA LLP	64 of LLP act, 2008	4/17/2026	Kindly attach the Compliance order with affidavit	pundirdhananjay
186	4/16/2026	0710102102602025(No.of Docs 1)	0710102102602025/1	INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026	MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/17/2026	1. kindly attach the compliance order or latest order 2. Counsel sign missing on index	advocatepranavgupta
187	4/16/2026	0710102102602025(No.of Docs 1)	0710102102602025/3	INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026	MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/17/2026	1. kindly attach the compliance order or latest order	advocatepranavgupta
188	4/16/2026	0710102102602025(No.of Docs 1)	0710102102602025/2	INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026	MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/17/2026	1. kindly attach the compliance order or latest order	advocatepranavgupta
189	4/15/2026	0710102026772024(No.of Docs 1)	0710102026772024/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2024	TECHPARK MAINTENANCE SERVICES PRIVATELIMITED	Sec. 230-232 - Second Motion	4/17/2026	1.index missing in pdf 2.welfare 25rs court fee 3rs tickets missed on vakalatnama	csashokverma
190	4/16/2026	0710102006812026(No.of Docs 1)	0710102006812026/2	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2026	MADAN LAL AGGARWAL VS. ANAMIKA MITTAL	Application under any other provisions- IBC	4/17/2026	1. As per the compliance order the affidavit of service was to be filed within one week.	Adv_Anujpandey

191	4/17/2026	0710102088682025(No.of Docs 2)	0710102088682025/4	INTERLOCUTORY APPLICATION (I.B.C)/5463(ND)2025	MOHAN LAL JAIN VS. ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER	Sec 60(5)	4/17/2026	1. kindly attach the compliance order and latest order. 2. As per the compliance order the rejoinder was to be filed in before next hearing, and next date of hearing was in December. kindly file application for condonation of delay.	nikitamanu
192	4/16/2026	0710102081912024(No.of Docs 1)	0710102081912024/3	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/17/2026	1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order.	keshavsehgal
193	4/16/2026	0710102081912024(No.of Docs 1)	0710102081912024/3	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/17/2026	1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order.	keshavsehgal
194	4/16/2026	0710102081912024(No.of Docs 1)	0710102081912024/3	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/17/2026	1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order.	keshavsehgal
195	4/16/2026	0710102081912024(No.of Docs 1)	0710102081912024/3	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/17/2026	1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order.	keshavsehgal
196	4/16/2026	0710102006612025(No.of Docs 2)	0710102006612025/12	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	4/17/2026	bookmarking mandatory.	raghav.chadha
197	4/16/2026	0710102006612025(No.of Docs 2)	0710102006612025/12	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	4/17/2026	bookmarking mandatory.	raghav.chadha
198	4/16/2026	0710102006612025(No.of Docs 2)	0710102006612025/12	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	4/17/2026	bookmarking mandatory.	raghav.chadha
199	4/16/2026	0710102006612025(No.of Docs 2)	0710102006612025/12	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	4/17/2026	bookmarking mandatory.	raghav.chadha
200	4/15/2026	0710102018722025(No.of Docs 2)	0710102018722025/6	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	4/17/2026	1. wrong file uploaded	pankkaj@5
201	4/16/2026	0710102016212025(No.of Docs 5)	0710102016212025/8	COMPANY PETITION (COMPANIES ACT)/41(ND)2025	PREETI AGGARWAL VS. JETAIR PRIVATE LIMITED & OTHERS	Sec. 241(1), Sec. 242(4), Sec. 244(1)	4/17/2026	1.as per the compliance order the reply was to be filed with in one week. 2.court fee3rs welfare 25rs tickets missing on vakatatanama	ADITYA.SAMMADAR
202	4/15/2026	0710102014022026(No.of Docs 2)	0710102014022026/3	INTERLOCUTORY APPLICATION (I.B.C)/819(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/17/2026	1.kindly attach the compliance order or latest order in PDF.	smartnomics
203	4/15/2026	0710102014042026(No.of Docs 2)	0710102014042026/2	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/17/2026	1.kindly attach the compliance order or latest order in PDF.	smartnomics
204	4/15/2026	0710102014032026(No.of Docs 2)	0710102014032026/3	INTERLOCUTORY APPLICATION (I.B.C)/804(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/17/2026	1.kindly attach the compliance order or latest order in PDF.	smartnomics
205	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
206	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
207	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
208	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
209	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
210	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
211	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
212	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
213	4/15/2026	0710102014002026(No.of Docs 2)	0710102014002026/4	INTERLOCUTORY APPLICATION (I.B.C)/797(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/17/2026	1.kindly attach the compliance order or latest order in PDF.	smartnomics
214	4/17/2026	0710102111872025(No.of Docs 2)	0710102111872025/4	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	4/17/2026	1. Kindly attach the compliance order or latest order 2. Remove double pagination in PDF.	prashantkatara
215	4/17/2026	0710102111872025(No.of Docs 2)	0710102111872025/5	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	4/17/2026	1. kindly attach the compliance order or latest order	prashantkatara
216	2/4/2026	0710102010642026(No.of Docs 0)	0710102010642026/1	TRANSFER APPLICATION (IBC)/7(PB)2026	SHRI DUTT INDIA PRIVATE LIMITED VS. RITESH MAHAJAN RP	Rule16(d),NCL T Rules,2016 IBC	4/17/2026	1.kindly attach latest compliance order in pdf 2. further as per Compliance order the reply was to be filled within one week	
217	4/17/2026	0710102106142025(No.of Docs 2)	0710102106142025/3	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	4/17/2026	1 As per the Compliance order the reply was to be filed within 3 days	Ayushma
218	4/20/2026	0710102101222025(No.of Docs 2)	0710102101222025/4	COMPANY PETITION IB (IBC)/678(ND)2025	ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD	IBC under Sec 7	4/16/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling	abhindra

219	4/24/2026	0710102015522026(No.of Docs 2)	0710102015522026/1	INTERLOCUTORY APPLICATION (I.B.C)/905(ND)2026	MUNENDER SINGH PARMAR VS. SANDEEP GOEL	Sec 60(5)	4/16/2026	1.need all pages sign in pdf	ankurmittallawyer@gm
220	4/24/2026	0710102015522026(No.of Docs 2)	0710102015522026/1	INTERLOCUTORY APPLICATION (I.B.C)/905(ND)2026	MUNENDER SINGH PARMAR VS. SANDEEP GOEL	Sec 60(5)	4/16/2026	1.need all pages sign in pdf	ankurmittallawyer@gm
221	4/24/2026	0710102015522026(No.of Docs 2)	0710102015522026/1	INTERLOCUTORY APPLICATION (I.B.C)/905(ND)2026	MUNENDER SINGH PARMAR VS. SANDEEP GOEL	Sec 60(5)	4/16/2026	1.need all pages sign in pdf	ankurmittallawyer@gm
222	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
223	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
224	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
225	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
226	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
227	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
228	4/24/2026	0710102015522026(No.of Docs 2)	0710102015522026/1	INTERLOCUTORY APPLICATION (I.B.C)/905(ND)2026	MUNENDER SINGH PARMAR VS. SANDEEP GOEL	Sec 60(5)	4/16/2026	1.need all pages sign in pdf	ankurmittallawyer@gm
229	4/24/2026	0710102015522026(No.of Docs 2)	0710102015522026/1	INTERLOCUTORY APPLICATION (I.B.C)/905(ND)2026	MUNENDER SINGH PARMAR VS. SANDEEP GOEL	Sec 60(5)	4/16/2026	1.need all pages sign in pdf	ankurmittallawyer@gm
230	4/24/2026	0710102015522026(No.of Docs 2)	0710102015522026/1	INTERLOCUTORY APPLICATION (I.B.C)/905(ND)2026	MUNENDER SINGH PARMAR VS. SANDEEP GOEL	Sec 60(5)	4/16/2026	1.need all pages sign in pdf	ankurmittallawyer@gm
231	4/24/2026	0710102015522026(No.of Docs 2)	0710102015522026/1	INTERLOCUTORY APPLICATION (I.B.C)/905(ND)2026	MUNENDER SINGH PARMAR VS. SANDEEP GOEL	Sec 60(5)	4/16/2026	1.need all pages sign in pdf	ankurmittallawyer@gm
232	4/24/2026	0710102015522026(No.of Docs 2)	0710102015522026/1	INTERLOCUTORY APPLICATION (I.B.C)/905(ND)2026	MUNENDER SINGH PARMAR VS. SANDEEP GOEL	Sec 60(5)	4/16/2026	1.need all pages sign in pdf	ankurmittallawyer@gm
233	4/24/2026	0710102015522026(No.of Docs 2)	0710102015522026/1	INTERLOCUTORY APPLICATION (I.B.C)/905(ND)2026	MUNENDER SINGH PARMAR VS. SANDEEP GOEL	Sec 60(5)	4/16/2026	1.need all pages sign in pdf	ankurmittallawyer@gm
234	4/22/2026	0710102009792026(No.of Docs 3)	0710102009792026/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/11(ND)2026	SOUMITRA LAHIRI	Sec 30	4/16/2026	1. Counsel details and sign missed on an index. 2. date missed on an index.	SKRADVOCATES
235	4/22/2026	0710102009792026(No.of Docs 3)	0710102009792026/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/11(ND)2026	SOUMITRA LAHIRI	Sec 30	4/16/2026	1. Counsel details and sign missed on an index. 2. date missed on an index.	SKRADVOCATES
236	4/15/2026	0710102016522026(No.of Docs 5)	0710102016522026/3	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026	PRASSAN NAVIN KUMAR SINHA	Sec 60(5)	4/16/2026	In the present file, it is not discernible as to what exactly has been filed, as multiple sets of documents appear to have been placed on record. In case the same has been filed pursuant to any specific order of the Hon'ble Court, the compliance order may kindly be annexed before the index. It is further submitted that in a majority of the pagination, instances of duplicate/double page numbering have been noticed. The same may kindly be examined carefully and necessary rectification be carried out. After due verification, if any further submission is required from our end, the same may be appropriately reflected in the	Naren01
237	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
238	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
239	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
240	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
241	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
242	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
243	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
244	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
245	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
246	4/21/2026	0710102078382023(No.of Docs 2)	0710102078382023/4	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in two weeks.	admin@chandhiok.com
247	4/21/2026	0710102078382023(No.of Docs 2)	0710102078382023/4	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in two weeks.	admin@chandhiok.com
248	4/8/2026	0710102081492024(No.of Docs 2)	0710102081492024/8	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRATECH PRIVATE LIMITED	IBC under Sec 7	4/16/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	akhil.shankhwar1

249	4/8/2026	0710102081492024(No.of Docs 2)	0710102081492024/8	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRATECH PRIVATE LIMITED	IBC under Sec 7	4/16/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	akhil.shankhwar1
250	4/8/2026	0710102081492024(No.of Docs 2)	0710102081492024/8	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRATECH PRIVATE LIMITED	IBC under Sec 7	4/16/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	akhil.shankhwar1
251	4/8/2026	0710102081492024(No.of Docs 2)	0710102081492024/8	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRATECH PRIVATE LIMITED	IBC under Sec 7	4/16/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	akhil.shankhwar1
252	4/20/2026	0710102001732026(No.of Docs 1)	0710102001732026/1	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026	AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL	Sec 60(5)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay	mohit.nandwani
253	4/20/2026	0710102001732026(No.of Docs 1)	0710102001732026/1	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026	AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL	Sec 60(5)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay	mohit.nandwani
254	4/20/2026	0710102001732026(No.of Docs 1)	0710102001732026/1	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026	AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL	Sec 60(5)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay	mohit.nandwani
255	4/16/2026	0710102001322026(No.of Docs 4)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	4/16/2026	1.wrong file kindly file in an application for condonation of delay along with one thousand cost	sangeeta233
256	4/16/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/16/2026	1.as per the compliance order the reply was to be filed with in one week. Kindly file application for condonation of delay	Satendra2592
257	4/16/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/16/2026	1.as per the compliance order the reply was to be filed with in one week. Kindly file application for condonation of delay	Satendra2592
258	4/16/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/16/2026	1.as per the compliance order the reply was to be filed with in one week. Kindly file application for condonation of delay	Satendra2592
259	4/16/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/16/2026	1.as per the compliance order the reply was to be filed with in one week. Kindly file application for condonation of delay	Satendra2592
260	4/16/2026	0710102085872025(No.of Docs 3)	0710102085872025/1	COMPANY PETITION (COMPANIES ACT)/196(ND)2025	SHUBHAM GUPTA VS. SUNDER CHEMICAL AND AGARBATTI WORKS PVT. LTD.	Sec. 58(3)	4/16/2026	1. kindly combine all documents in one PDF. 2. kindly attach the latest order in PDF. 3 As per the compliance order the memo of parties was to be filed within Two weeks.	Naren01
261	4/18/2026	0710102103482025(No.of Docs 2)	0710102103482025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025	MIDAS FOODS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/16/2026	1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory	Shivananda@17
262	4/16/2026	0710102107992025(No.of Docs 2)	0710102107992025/3	COMPANY PETITION IB (IBC)/14(ND)2026	CRYSTAL CONSTRUCTION COMPANY VS. BRIJ GOPAL CONSTRUCTION COMPANY PRIVATE LIMITED	IBC Under Sec 9	4/16/2026	1.bookmarking mandatory 2.need every pages signed and true copy in annexure 3.kindly attach latest compliance order in pdf	ritu.raj
263	4/21/2026	0710102078382023(No.of Docs 2)	0710102078382023/4	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in two weeks.	admin@chandhiok.com
264	4/20/2026	0710102001732026(No.of Docs 1)	0710102001732026/1	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026	AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL	Sec 60(5)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay	mohit.nandwani
265	4/16/2026	0710102102672025(No.of Docs 1)	0710102102672025/1	INTERLOCUTORY APPLICATION (I.B.C)/1135(ND)2026	SUMIT GARG VSPRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/16/2026	kindly attach the compliance or latest order.	advocatepranavgupta
266	4/16/2026	0710102001322026(No.of Docs 4)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	4/16/2026	1. wrong file kindly file in an application for condonation of delay along with one thousand cost	sangeeta233
267	4/16/2026	0710102001322026(No.of Docs 4)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	4/16/2026	1. wrong file kindly file in an application for condonation of delay along with one thousand cost	sangeeta233
268	4/16/2026	0710102001322026(No.of Docs 4)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	4/16/2026	1.wrong file kindly file in an application for condonation of delay along with one thousand cost	sangeeta233
269	4/18/2026	0710102103482025(No.of Docs 2)	0710102103482025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025	MIDAS FOODS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/16/2026	1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory	Shivananda@17
270	4/20/2026	0710102105322025(No.of Docs 2)	0710102105322025/1	COMPANY APPEAL (IBC)/19(ND)2025	AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/16/2026	1.kindly attach the latest order in pdf	yugam2107
271	4/21/2026	0710102078382023(No.of Docs 2)	0710102078382023/4	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in two weeks.	admin@chandhiok.com
272	4/15/2026	0710102030282022(No.of Docs 1)	0710102030282022/7	INTERLOCUTORY APPLICATION (I.B.C)/2053(PB)2022	GULSHAN KUMAR GUPTA	Application under any other provisions- IBC	4/16/2026	As per the Compliance order the affidavit was to be filed within 2 weeks, no condonation of delay is sought	IPGULSHAN

273	4/20/2026	0710102105322025(No.of Docs 2)	0710102105322025/1	COMPANY APPEAL (IBC)/19(ND)2025	AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/16/2026	1.kindly attach the latest order in pdf	yugam2107
274	4/16/2026	0710102102642025(No.of Docs 1)	0710102102642025/1	INTERLOCUTORY APPLICATION (I.B.C)/1136(ND)2026	SHIKHA GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/16/2026	1. kindly attach the compliance order or latest order	advocatepranavgupta
275	4/18/2026	0710102103482025(No.of Docs 2)	0710102103482025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025	MIDAS FOODS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/16/2026	1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory	Shivananda@17
276	4/20/2026	0710102105322025(No.of Docs 2)	0710102105322025/1	COMPANY APPEAL (IBC)/19(ND)2025	AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/16/2026	1.kindly attach the latest order in pdf	yugam2107
277	4/15/2026	0710102027952024(No.of Docs 1)	0710102027952024/17	COMPANY PETITION (COMPANIES ACT)/75(ND)2024	GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/16/2026	kindly paste tickets on blank side in vakalatnama as the contents of vakalatnama are hiding	k18ram
278	4/16/2026	0710102023762020(No.of Docs 2)	0710102023762020/80	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	4/16/2026	OBJECTIONS 1 Non-filing of Compliance Order: The compliance order has not been attached along with the present filing. 2Inconsistent Index and Pagination: Initially an index of 67 pages was attached, however subsequently 404 pages have been filed, creating discrepancy in record and pagination. 3Volume II Not Properly Uploaded: It is submitted that Volume II referred in the filing has not been uploaded 4 Unclear Nature of Filing: The nature of filing is not clear. It is not understandable whether it is an appeal, interlocutory application, or mere additional documents submission. 5 So if your filing is before NCLT, then	MOKSH TYAGI
279	4/17/2026	0710102032642023(No.of Docs 3)	0710102032642023/106	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/16/2026	1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay.	amitdubey11
280	4/15/2026	0710102063922022(No.of Docs 2)	0710102063922022/10	COMPANY PETITION IB (IBC)/638(ND)2022	SBI GLOBAL FACTORS LIMITED VS. AKS ELECTRICALS AND ELECTRONICS LIMITED	IBC under Sec 7	4/16/2026	1.need every pages sign in pdf 2.kindly attach latest compliance order in pdf 3.Also as per the compliance order attached before it is observed that the rejoinder was to be filed within 3 days	adv.jiten
281	4/17/2026	0710102032642023(No.of Docs 3)	0710102032642023/106	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/16/2026	1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay.	amitdubey11
282	4/17/2026	0710102032642023(No.of Docs 3)	0710102032642023/106	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/16/2026	1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay.	amitdubey11
283	4/17/2026	0710102032642023(No.of Docs 3)	0710102032642023/106	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/16/2026	1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay.	amitdubey11
284	4/22/2026	0710102009792026(No.of Docs 3)	0710102009792026/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/11(ND)2026	SOUMITRA LAHIRI	Sec 30	4/16/2026	1. Counsel details and sign missed on an index. 2. date missed on an index.	SKRADVOCATES
285	4/20/2026	0710102105322025(No.of Docs 2)	0710102105322025/1	COMPANY APPEAL (IBC)/19(ND)2025	AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/16/2026	1.kindly attach the latest order in pdf	yugam2107
286	4/20/2026	0710102101222025(No.of Docs 2)	0710102101222025/4	COMPANY PETITION IB (IBC)/678(ND)2025	ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD	IBC under Sec 7	4/16/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling	abhindra
287	4/22/2026	0710102009792026(No.of Docs 3)	0710102009792026/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/11(ND)2026	SOUMITRA LAHIRI	Sec 30	4/16/2026	1. Counsel details and sign missed on an index. 2. date missed on an index.	SKRADVOCATES
288	4/18/2026	0710102103482025(No.of Docs 2)	0710102103482025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025	MIDAS FOODS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/16/2026	1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory	Shivananda@17
289	9/2/2021	0710102062712021(No.of Docs 0)	0710102062712021/12	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)2021	NIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/16/2026	As per the compliance order attached - the party was directed to file details of the amount received from the homebuyers, the present status of the construction of the project, and the payments made by the SRA to the lenders and other parties within two weeks time	
290	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@

291	4/20/2026	0710102101222025(No.of Docs 2)	0710102101222025/4	COMPANY PETITION IB (IBC)/678(ND)2025	ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD	IBC under Sec 7	4/16/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling	abhindra
292	4/20/2026	0710102101222025(No.of Docs 2)	0710102101222025/4	COMPANY PETITION IB (IBC)/678(ND)2025	ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD	IBC under Sec 7	4/16/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling	abhindra
293	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFUQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
294	4/15/2026	0710102095122019(No.of Docs 5)	0710102095122019/9	COMPANY PETITION (COMPANIES ACT)/97(PB)2019	SHIVI HOLDINGS PVT LTD VS. SHIVI HOLDINGS PVT LTD	Sec. 241(1)	4/15/2026	1. Remove double pagination in all PDF. 2. numbering missed on bookmarking 3. pages are not readable properly kindly upload the clear pages are 209 to 233. 4. kindly attach the compliance or latest order.	Himangi27
295	4/14/2026	0710102092022023(No.of Docs 3)	0710102092022023/9	INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023	RAVI BANSAL	Sec 54(1)	4/15/2026	1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court	arenesslaw
296	4/23/2026	0710102078382023(No.of Docs 2)	0710102078382023/3	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/15/2026	1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay	admin@chandhiok.com
297	4/23/2026	0710102078382023(No.of Docs 2)	0710102078382023/3	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/15/2026	1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay	admin@chandhiok.com
298	4/14/2026	0710102081912024(No.of Docs 2)	0710102081912024/4	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/15/2026	1. kindly attach the compliance or latest order.	keshavsehgal
299	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
300	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
301	4/23/2026	0710102078382023(No.of Docs 2)	0710102078382023/3	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/15/2026	1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay	admin@chandhiok.com
302	4/23/2026	0710102078382023(No.of Docs 2)	0710102078382023/3	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/15/2026	1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay	admin@chandhiok.com
303	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
304	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
305	4/13/2026	0710102105472025(No.of Docs 2)	0710102105472025/2	COMPANY PETITION (COMPANIES ACT)/214(ND)2025	SANTANU SINHA VS. CLIXXO BROADBAND PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/15/2026	1.wrong file 2.kindly file IA 3.kindly attach compliance order in pdf	vijay@vidhisastras
306	4/14/2026	0710102021682023(No.of Docs 1)	0710102021682023/3	COMPANY PETITION IB (IBC)/411(ND)2023	STATE BANK OF INDIA VS. GOPAL SINGHAL	Section 95(1)	4/15/2026	1. kindly attach the compliance or latest order.	ak10911
307	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
308	4/14/2026	0710102021562023(No.of Docs 1)	0710102021562023/17	COMPANY PETITION IB (IBC)/451(ND)2023	STATE BANK OF INDIA VS. SHREOM WIRES PRIVATE LIMITED	Section 95(1)	4/15/2026	1. kindly attach the compliance or latest order.	ak10911
309	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
310	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
311	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
312	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
313	2/27/2026	0710102016522026(No.of Docs 0)	0710102016522026/2	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026	PRASSAN NAVIN KUMAR SINHA	Sec 60(5)	4/15/2026	1. Kindly attach complainace order 2. Kindly segregate the pdf in 200 pages Vol 3. Kindly file the pdf under correct heading	
314	4/13/2026	0710102058252025(No.of Docs 2)	0710102058252025/6	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	4/15/2026	1.kindly attach compliance order/latest order of NCLT in pdf	jaivardhan.jeph
315	4/13/2026	0710102058252025(No.of Docs 2)	0710102058252025/6	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	4/15/2026	1.kindly attach compliance order/latest order of NCLT in pdf	jaivardhan.jeph
316	4/13/2026	0710102058252025(No.of Docs 2)	0710102058252025/6	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	4/15/2026	1.kindly attach compliance order/latest order of NCLT in pdf	jaivardhan.jeph
317	4/14/2026	0710102005432026(No.of Docs 2)	0710102005432026/2	IA (LIQ.) PROGRESS REPORT/86(ND)2026	SHYAM ARORA VS. BSMART TECH (P) LTD.	Reg. 15 of IBBI (Liq.) Regulation 2016	4/15/2026	1. wrong file, kindly file under an application	shyam1968
318	4/14/2026	0710102005382026(No.of Docs 2)	0710102005382026/1	IA (LIQ.) PROGRESS REPORT/84(ND)2026	SHYAM ARORA VS. VANDANA MOTORS	Reg. 15 of IBBI (Liq.) Regulation 2016	4/15/2026	1. wrong file, kindly file under application	shyam1968
319	4/13/2026	0710102006602026(No.of Docs 3)	0710102006602026/4	COMPANY PETITION IB (IBC)/51(ND)2026	AADHAR SECURITIES PRIVATE LIMITED	IBC Section 59	4/15/2026	1.need every pages sign and true copy on the annexure	apoorv@cjalaw.in

320	4/13/2026	0710102058252025(No.of Docs 2)	0710102058252025/6	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	4/15/2026	1.kindly attach compliance order/latest order of NCLT in pdf	jaivardhan.jeph
321	4/14/2026	0710102103142025(No.of Docs 3)	0710102103142025/1	COMPANY PETITION IB (IBC)/17(ND)2026	ALPAS CERA PRIVATE LIMITED VS. ALPAS EURO INDIA PRIVATE LIMITED	IBC Under Sec 9	4/15/2026	1. Bookmarking mandatory. 2. kindly upload all documents and combine in one PDF.	Sumed
322	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
323	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
324	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
325	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
326	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
327	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
328	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
329	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
330	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
331	4/16/2026	0710102026132026(No.of Docs 2)	0710102026132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026	MR MURLIDHAR SINGH VS. MR VIVEK SHARMA	Sec 60(5)	4/14/2026	1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf	LD3682009
332	4/16/2026	0710102026132026(No.of Docs 2)	0710102026132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026	MR MURLIDHAR SINGH VS. MR VIVEK SHARMA	Sec 60(5)	4/14/2026	1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf	LD3682009
333	4/13/2026	0710102006602026(No.of Docs 3)	0710102006602026/5	COMPANY PETITION IB (IBC)/51(ND)2026	AADHAR SECURITIES PRIVATE LIMITED	IBC Section 59	4/14/2026	1.this pages are wrong adjust align no of 198,237,253,263,265,297.	apoorv@cjalaw.in
334	4/16/2026	0710102013572026(No.of Docs 4)	0710102013572026/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2026	GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/14/2026	1.incomplete file 2. bookmarking and index mandatory.	varshabanerjee
335	4/16/2026	0710102013572026(No.of Docs 4)	0710102013572026/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2026	GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/14/2026	1.incomplete file 2. bookmarking and index mandatory.	varshabanerjee
336	4/16/2026	0710102013572026(No.of Docs 4)	0710102013572026/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2026	GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/14/2026	1.incomplete file 2. bookmarking and index mandatory.	varshabanerjee
337	4/16/2026	0710102013572026(No.of Docs 4)	0710102013572026/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2026	GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/14/2026	1.incomplete file 2. bookmarking and index mandatory.	varshabanerjee
338	4/13/2026	0710102006602026(No.of Docs 3)	0710102006602026/5	COMPANY PETITION IB (IBC)/51(ND)2026	AADHAR SECURITIES PRIVATE LIMITED	IBC Section 59	4/14/2026	1.this pages are wrong adjust align no of 198,237,253,263,265,297.	apoorv@cjalaw.in
339	4/13/2026	0710102006602026(No.of Docs 3)	0710102006602026/5	COMPANY PETITION IB (IBC)/51(ND)2026	AADHAR SECURITIES PRIVATE LIMITED	IBC Section 59	4/14/2026	1.this pages are wrong adjust align no of 198,237,253,263,265,297.	apoorv@cjalaw.in
340	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/14/2026	1.as per the compliance order the reply was to be filed with in 10 days. Kindly file application for condonation of delay	Gautam2023
341	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/14/2026	1.as per the compliance order the reply was to be filed with in 10 days. Kindly file application for condonation of delay	Gautam2023
342	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/14/2026	1.as per the compliance order the reply was to be filed with in 10 days. Kindly file application for condonation of delay	Gautam2023
343	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/14/2026	1.as per the compliance order the reply was to be filed with in 10 days. Kindly file application for condonation of delay	Gautam2023
344	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/14/2026	1.as per the compliance order the reply was to be filed with in 10 days. Kindly file application for condonation of delay	Gautam2023
345	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/14/2026	1.as per the compliance order the reply was to be filed with in 10 days. Kindly file application for condonation of delay	Gautam2023
346	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/14/2026	1.as per the compliance order the reply was to be filed with in 10 days. Kindly file application for condonation of delay	Gautam2023
347	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/14/2026	1.as per the compliance order the reply was to be filed with in 10 days. Kindly file application for condonation of delay	Gautam2023
348	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
349	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
350	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents seperately.	ABHISHEKNEGI

351	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents separately.	ABHISHEKNEGI
352	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents separately.	ABHISHEKNEGI
353	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents separately.	ABHISHEKNEGI
354	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
355	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
356	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/14/2026	1.as per the compliance order the reply was to be filed with in 10 days. Kindly file application for condonation of delay	Gautam2023
357	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
358	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
359	4/9/2026	0710102002192021(No.of Docs 3)	0710102002192021/3	INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021	VIVEK GAUR VS. SUNIL KUMAR JAIN	Sec 60(5)	4/14/2026	1. kindly attach latest compliance order/last order of the court	kkunal11
360	4/9/2026	0710102002192021(No.of Docs 3)	0710102002192021/3	INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021	VIVEK GAUR VS. SUNIL KUMAR JAIN	Sec 60(5)	4/14/2026	1. kindly attach latest compliance order/last order of the court	kkunal11
361	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
362	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
363	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents separately.	ABHISHEKNEGI
364	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents separately.	ABHISHEKNEGI
365	4/9/2026	0710102002192021(No.of Docs 3)	0710102002192021/3	INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021	VIVEK GAUR VS. SUNIL KUMAR JAIN	Sec 60(5)	4/14/2026	1. kindly attach latest compliance order/last order of the court	kkunal11
366	4/9/2026	0710102002192021(No.of Docs 3)	0710102002192021/3	INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021	VIVEK GAUR VS. SUNIL KUMAR JAIN	Sec 60(5)	4/14/2026	1. kindly attach latest compliance order/last order of the court	kkunal11
367	4/17/2026	0710102032642023(No.of Docs 4)	0710102032642023/105	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/14/2026	Kindly file application for condonation of delay	amitdubey11
368	4/17/2026	0710102032642023(No.of Docs 4)	0710102032642023/105	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/14/2026	Kindly file application for condonation of delay	amitdubey11
369	4/17/2026	0710102032642023(No.of Docs 4)	0710102032642023/105	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/14/2026	Kindly file application for condonation of delay	amitdubey11
370	4/17/2026	0710102032642023(No.of Docs 4)	0710102032642023/105	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/14/2026	Kindly file application for condonation of delay	amitdubey11
371	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents separately.	ABHISHEKNEGI
372	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents separately.	ABHISHEKNEGI

373	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents seperately.	ABHISHEKNEGI
374	4/13/2026	0710102006602026(No.of Docs 3)	0710102006602026/5	COMPANY PETITION IB (IBC)/51(ND)2026	AADHAR SECURITIES PRIVATE LIMITED	IBC Section 59	4/14/2026	1.this pages are wrong adjust align no of 198,237,253,263,265,297.	apoorv@cjalaw.in
375	4/16/2026	0710102026132026(No.of Docs 2)	0710102026132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026	MR MURLIDHAR SINGH VS. MR VIVEK SHARMA	Sec 60(5)	4/14/2026	1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf	LD3682009
376	4/16/2026	0710102026132026(No.of Docs 2)	0710102026132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026	MR MURLIDHAR SINGH VS. MR VIVEK SHARMA	Sec 60(5)	4/14/2026	1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf	LD3682009
377	4/16/2026	0710102074342025(No.of Docs 2)	0710102074342025/5	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
378	4/16/2026	0710102074342025(No.of Docs 2)	0710102074342025/5	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
379	4/16/2026	0710102074342025(No.of Docs 2)	0710102074342025/5	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
380	4/10/2026	0710102072002025(No.of Docs 1)	0710102072002025/2	COMPANY PETITION IB (IBC)/497(ND)2025	OTIPY INTERNET PRIVATE LIMITED	IBC Under Sec 10	4/13/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	ADILNCLT
381	4/11/2026	0710102022422026(No.of Docs 3)	0710102022422026/2	INTERLOCUTORY APPLICATION (I.B.C)/1271(ND)2026	MR. ARUN KUMAR WATTAL & ORS VS. SUMAN KUMAR VERMA LIQUIDATOR OF HYDRIC FARM INPUTS LTD & ORS	Sec 60(5)	4/13/2026	1. copy of vakaltanama missing 2. kindly attach the compliance order or latest order.	HYDRIC
382	4/16/2026	0710102074322025(No.of Docs 2)	0710102074322025/5	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
383	4/16/2026	0710102074322025(No.of Docs 2)	0710102074322025/5	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
384	4/16/2026	0710102074322025(No.of Docs 2)	0710102074322025/5	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
385	4/16/2026	0710102074322025(No.of Docs 2)	0710102074322025/5	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
386	4/10/2026	0710102112252025(No.of Docs 1)	0710102112252025/4	COMPANY APPEAL(COMPANIES ACT)/155(ND)2025	SWARN KUMAR VS. EMPYREAN CONSULTANTS PVT LTD	Sec 252 (3)	4/13/2026	1. Counsel sign missing on Index	Amitabh Nil
387	4/13/2026	0710102099672025(No.of Docs 1)	0710102099672025/2	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2025	UMESH GUPTA RESOLUTION PROFESSIONAL FOR MS SENIOR BUILDERS LIMITED VS. VIJAY DIXIT	Application under any other provisions- IBC	4/13/2026	1. bookmarking mandatory. 2. Sign missed on every page of reply. 3. Welfare ticket and court fee paste on blank space of vakaltanama 4. kindly attach the compliance order or latest order	vinodmangai
388	4/17/2026	0710102106142025(No.of Docs 3)	0710102106142025/4	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	4/13/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	Ayushma
389	4/17/2026	0710102106142025(No.of Docs 3)	0710102106142025/4	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	4/13/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	Ayushma
390	4/17/2026	0710102106142025(No.of Docs 3)	0710102106142025/4	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	4/13/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	Ayushma
391	4/17/2026	0710102106142025(No.of Docs 3)	0710102106142025/4	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	4/13/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	Ayushma
392	4/13/2026	0710102084162025(No.of Docs 1)	0710102084162025/2	INTERLOCUTORY APPLICATION (I.B.C)/4750(ND)2025	UMESH GUPTA RESOLUTION PROFESSIONAL FOR M/S SENIOR BUILDERS LIMITED VS. VIJAY DIXIT	Section 19(2) Regulation 30	4/13/2026	1. bookmarking mandatory. 2. Sign missing on every page of reply 3. Welfare ticket and court fee paste on blank space of vakaltanama 4. kindly attach the compliance order or latest order	vinodmangai
393	4/13/2026	0710102076012024(No.of Docs 1)	0710102076012024/6	COMPANY PETITION IB (IBC)/727(ND)2024	BANK OF BARODA VS. GAURAV AGGARWAL	Section 95(1)	4/13/2026	1. kindly attach the compliance or latest order.	S.K.SINGHI & CO

394	4/13/2026	0710102076032024(No.of Docs 1)	0710102076032024/6	COMPANY PETITION IB (IBC)/728(ND)2024	BANK OF BARODA VS. MOHENDER AGGARWAL	Section 95(1)	4/13/2026	1. kindly attach the compliance or latest order.	S.K.SINGHI & CO
395	4/20/2026	0710102018682026(No.of Docs 1)	0710102018682026/1	COMPANY PETITION IB (IBC)/136(ND)2026	DURA-LINE INDIA PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	4/13/2026	1.kindly attach the compliance order. 2. As per record it is seen that as per the Compliance order the affidavit was to be filled within one week	CSNIRAJTRIVEDI
396	4/10/2026	0710102021122026(No.of Docs 2)	0710102021122026/1	COMPANY PETITION IB (IBC)/152(ND)2026	HOSTIN SERVICES PRIVATE LIMITED VS. CREATOR ECONOMY TECH PRIVATE LIMITED	IBC Under Sec 9	4/13/2026	1.incomplete file. Kindly file the complete pdf with the latest order of the court or the Compliance order.	saurbhutangale
397	4/20/2026	0710102018682026(No.of Docs 1)	0710102018682026/1	COMPANY PETITION IB (IBC)/136(ND)2026	DURA-LINE INDIA PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	4/13/2026	1.kindly attach the compliance order. 2. As per record it is seen that as per the Compliance order the affidavit was to be filled within one week	CSNIRAJTRIVEDI
398	4/12/2026	0710102102682023(No.of Docs 2)	0710102102682023/2	COMPANY PETITION IB (IBC)/47(ND)2024	SAMEER GOYAL VS. STATE BANK OF INDIA	Section 94(1)	4/13/2026	1. kindly attach the compliance or latest order.	Rjtsriv
399	4/13/2026	0710102043362025(No.of Docs 1)	0710102043362025/4	COMPANY PETITION IB (IBC)/411(ND)2025	M/S METRO INFRA TECH THROUGH ITS PARTNER LUCKY KUMAR VS. JAISHNAVI EMINENCE PRIVATE LIMITED	IBC Under Sec 9	4/13/2026	1. Kindly attach the compliance or latest order in PDF. 2. date missING and one Rs. Court fee missed on vakalatanama. 3. pages are not readable properly, kindly upload the following pages 48, 49, 51, 53, 54, 66 ,68, 72, to 75, 79, 81, 82 and 83 in PDF.	COAK
400	4/20/2026	0710102018682026(No.of Docs 1)	0710102018682026/1	COMPANY PETITION IB (IBC)/136(ND)2026	DURA-LINE INDIA PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	4/13/2026	1.kindly attach the compliance order. 2. As per record it is seen that as per the Compliance order the affidavit was to be filled within one week	CSNIRAJTRIVEDI
401	4/16/2026	0710102074342025(No.of Docs 2)	0710102074342025/5	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
402	4/11/2026	0710200424762018(No.of Docs 1)	0710200424762018/18	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/13/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance or latest order.	varun.sharma301
403	4/20/2026	0710102018682026(No.of Docs 1)	0710102018682026/1	COMPANY PETITION IB (IBC)/136(ND)2026	DURA-LINE INDIA PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	4/13/2026	1.kindly attach the compliance order. 2. As per record it is seen that as per the Compliance order the affidavit was to be filled within one week	CSNIRAJTRIVEDI
404	4/13/2026	0710102025962026(No.of Docs 2)	0710102025962026/1	INTERLOCUTORY APPLICATION (I.B.C)/1492(ND)2026	H S OBEROI BUIDTECH PVT. LTD. VS. MONITORING COMMITTEE FOR SUPERVISION OF IMPLEMENTATION OF RESOLUTION PLAN OF CELESTIAL ESTATE PVT. LTD.	Section 60(5)/Rule 11	4/13/2026	1. kindly attach the compliance or latest order.	Ankush@1990
405	9/4/2024	0710102076022024(No.of Docs 0)	0710102076022024/6	COMPANY PETITION IB (IBC)/730(ND)2024	BANK OF BARODA VS. SUNITA AGGARWAL	Section 95(1)	4/13/2026	1. kindly attach the compliance or latest order of the court	
406	4/13/2026	0710102020562026(No.of Docs 1)	0710102020562026/1	INTERLOCUTORY APPLICATION (I.B.C)/1303(ND)2026	M/S. VITASTA SOFTWARE INDIA PVT. LTD VSDARPN AND COMPANY	Application under any other provisions-IBC,Section 19(2) / Regulation 30	4/13/2026	1. kindly attach the compliance or latest order.	Kanika Singhal
407	4/16/2026	0710102019312026(No.of Docs 2)	0710102019312026/1	INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026	DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT	Section 60(5)	4/12/2026	1.as per the compliance order the affidavit was to be filed with in ten days	quadlegal
408	4/16/2026	0710102019312026(No.of Docs 2)	0710102019312026/1	INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026	DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT	Section 60(5)	4/12/2026	1.as per the compliance order the affidavit was to be filed with in ten days	quadlegal
409	4/16/2026	0710102019312026(No.of Docs 2)	0710102019312026/1	INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026	DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT	Section 60(5)	4/12/2026	1.as per the compliance order the affidavit was to be filed with in ten days	quadlegal
410	4/16/2026	0710102019312026(No.of Docs 2)	0710102019312026/1	INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026	DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT	Section 60(5)	4/12/2026	1.as per the compliance order the affidavit was to be filed with in ten days	quadlegal

411	4/9/2026	0710102083952023(No.of Docs 15)	0710102083952023/6	COMPANY PETITION (COMPANIES ACT)/20(PB)2024	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	4/10/2026	1.bookmarking in complete volume 1,2,3,4,7,8 in pdf 2.master index missing in pdf 3.this pages are not clear no of 32 to 38. 110, 113 to 129. 150,151,152,154,155, 216 to 227. 291,521,565,695,703,706,709,710,862, 1470 to 1538. 1629 to 1649. 1682 to 1703. 1720 to 1741. 1755 to 1764. 1805. 4.double pagination wrong in pdf 1295 to 1334. 1846 to 1863. 2170 to 2261. 5.the page number is blank 1628 6.copy of vakalatanama missing in pdf 7.kindly attach latest order in pdf	psplegal
412	4/9/2026	0710102008762026(No.of Docs 2)	0710102008762026/1	COMPANY PETITION IB (IBC)/71(ND)2026	BANK OF BARODA VS. ASHISH GUPTA	Section 95(1)	4/10/2026	1. kindly attach latest compliance order/relevant order of the court with the pdf	pRIDHISINGLA
413	4/9/2026	0710102019442026(No.of Docs 1)	0710102019442026/1	COMPANY PETITION (COMPANIES ACT)/40(ND)2026	AARVI ENCON LIMITED VS. M/S DYNAMIC AURA LLP	64 of LLP act, 2008	4/10/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the mentioned order.	pundirdhananjay
414	4/9/2026	0710102074042024(No.of Docs 3)	0710102074042024/4	COMPANY PETITION IB (IBC)/568(ND)2024	PREET MOHAN SINGH	Section 94(1)	4/10/2026	1. kindly attach latest compliance order/last order passed by the court	chandnisadana
415	3/5/2024	0710102020172024(No.of Docs 0)	0710102020172024/11	RESTORATION APPLICATION (IBC)/29(ND)2024	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/9/2026	1. kindly attach last order 2. bookmarking mandatory.	
416	12/15/2025	0710102109772025(No.of Docs 0)	0710102109772025/2	INTERLOCUTORY APPLICATION (I.B.C)/6159(ND)2025	JIGAR TARUNKUMAR BHATT VS. SRI NARAIN AGGATWAL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/9/2026	1. date missed on vakalatanama in PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. bookmarking mandatory.	
417	4/9/2026	0710102036332024(No.of Docs 3)	0710102036332024/9	COMPANY APPEAL(COMPANIES ACT)/82(ND)2024	INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	4/9/2026	1. bookmarking mandatory.	Shlokchandra@123
418	3/5/2024	0710102020172024(No.of Docs 0)	0710102020172024/11	RESTORATION APPLICATION (IBC)/29(ND)2024	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/9/2026	1. kindly attach last order 2. bookmarking mandatory.	
419	3/5/2024	0710102020172024(No.of Docs 0)	0710102020172024/11	RESTORATION APPLICATION (IBC)/29(ND)2024	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/9/2026	1. kindly attach last order 2. bookmarking mandatory.	
420	3/5/2024	0710102020172024(No.of Docs 0)	0710102020172024/11	RESTORATION APPLICATION (IBC)/29(ND)2024	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/9/2026	1. kindly attach last order 2. bookmarking mandatory.	
421	4/8/2026	0710102097882025(No.of Docs 2)	0710102097882025/4	INTERLOCUTORY APPLICATION (I.B.C)/5793(ND)2025	M/S GIRNAR SPINTEX INDUSTRIES LIMITED VSMAHA RASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD	Application under any other provisions- IBC, Application under any other provisions- IBC	4/9/2026	The file submitted appears to be incorrect. Kindly upload the correct document under the Application section.	expletuslegal
422	4/9/2026	0710102036332024(No.of Docs 3)	0710102036332024/8	COMPANY APPEAL(COMPANIES ACT)/82(ND)2024	INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	4/9/2026	1. bookmarking mandatory	Shlokchandra@123
423	4/8/2026	0710102103292025(No.of Docs 2)	0710102103292025/1	INTERLOCUTORY APPLICATION (I.B.C)/1402(ND)2026	HARVINDER SINGH VSANURAG GOEL IRP	Section 22	4/9/2026	1. kindly attach compliance order and latest order passed by the Bench.	babunish2@gmail.com
424	12/20/2025	0710102111402025(No.of Docs 0)	0710102111402025/3	INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025	VJENDER SHARMA VSMR. RAM RATTAN GOYAL	Application under any other provisions- IBC	4/9/2026	1. kindly attach latest compliance order/last order of the court 2. remove double pagination from 160 to 171 in PDF.	
425	4/9/2026	0710102111402025(No.of Docs 1)	0710102111402025/4	INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025	VJENDER SHARMA VSMR. RAM RATTAN GOYAL	Application under any other provisions- IBC	4/9/2026	1. Remove double pagination 2. kindly attach latest compliance order/last order passed by the Court	adyasingh96
426	4/14/2026	0710102081352025(No.of Docs 2)	0710102081352025/5	COMPANY PETITION IB (IBC)/537(ND)2025	PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	4/8/2026	As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026.	sigmalexjurix
427	4/7/2026	0710102112682025(No.of Docs 1)	0710102112682025/1	INTERLOCUTORY APPLICATION (I.B.C)/14(ND)2026	AZAD TANKERS COMPANY VS. SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)	4/8/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	AdvocateKhanna
428	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
429	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
430	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
431	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
432	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7

433	4/7/2026	0710102104292025(No.of Docs 2)	0710102104292025/2	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/8/2026	1. kindly attach latest compliance order/Order as the matter is already listed after the attached mentioned order	knmncit
434	4/8/2026	0710102000512023(No.of Docs 2)	0710102000512023/10	INTERLOCUTORY APPLICATION (I.B.C)/771(PB)2023	MANOJ KUMAR AGARWAL VS. VIKRAM SINGH RATHORE	Sec 60(5)	4/8/2026	1. incomplete file. 2. bookmarking and index mandatory. 3 kindly attach latest compliance order as the matter is already listed after the attached mentioned order 4. Three Rs. court fee and twenty five Rs. welfare ticket missed on vakalatanama in PDF. 5. translate the vakalatanama from Hindi to English	advaakansha
435	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
436	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
437	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
438	4/8/2026	0710102018722025(No.of Docs 1)	0710102018722025/4	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	4/8/2026	1. bookmarking mandatory	pankaj@5
439	4/7/2026	0710102009712026(No.of Docs 2)	0710102009712026/4	INTERLOCUTORY APPLICATION (I.B.C)/677(ND)2026	MS. RITU RASTOGI RESOLUTION PROFESSIONAL OF M/S ABHISAR IMPEX PVT. LTD. VS. MAX LED TECHNOLOGY LLP	Section 60(5)/Rule 11	4/8/2026	1.Remove double pagination in PDF. 2. page no 27 not readable properly. 3. 1. kindly attach latest order as the matter is already listed after the attached mentioned order	OJHA LAW OFFICE
440	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
441	4/8/2026	0710102069202023(No.of Docs 2)	0710102069202023/7	INTERLOCUTORY APPLICATION (I.B.C)/4332(PB)2023	MANOJ KUMAR AGARWAL VS. MANOJ AGARWAL	Application under any other provisions- IBC	4/8/2026	1. incomplete file. 2. bookmarking and index mandatory. 3 kindly attach latest compliance order as the matter is already listed after the attached mentioned order 4. Three Rs. court fee and twenty five Rs. welfare ticket missed on vakalatanama in PDF. 5. translate the vakalatanama from Hindi to English	advaakansha
442	4/8/2026	0710102099142025(No.of Docs 1)	0710102099142025/4	INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025	PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK	Section 60(5)	4/8/2026	1. bookmarking and index mandatory. 2. kindly attach latest compliance order as the matter is already listed after the mentioned order	PRABHJITSINGHSONI
443	4/7/2026	0710102098172025(No.of Docs 2)	0710102098172025/2	INTERLOCUTORY APPLICATION (I.B.C)/5622(PB)2025	BANK OF BARODA VS. ANIL KUMAR NIGAM	Section 123	4/8/2026	1. incomplete file 2. sign missing on every page of reply. 3. bookmarking and index is mandatory. 4. Counsel sign is missing on the last page of reply. 5. notary and date missing on affidavit. 6. kindly attach latest compliance order/latest order passed by the court as the matter is already listed after the attached mentioned order 7. copy of vakalatanama missing	rakesh@12
444	4/7/2026	0710102098182025(No.of Docs 2)	0710102098182025/2	INTERLOCUTORY APPLICATION (I.B.C)/5581(PB)2025	BANK OF BARODA VS. VINAY BHADAURIA	Section 123	4/8/2026	1. incomplete file 2. sign missed on every page of reply. 3. bookmarking and index mandatory. 4. Counsel sign missed on last page of reply. 5. notary and date missed on affidavit. 6. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 7. copy of vakalatanama missed	rakesh@12
445	4/7/2026	0710102096852025(No.of Docs 2)	0710102096852025/4	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	4/8/2026	1. kindly attach latest compliance order/latest order of the court as the matter is already listed after the attached mentioned order	nishi.eap
446	4/8/2026	0710102108652025(No.of Docs 2)	0710102108652025/2	INTERLOCUTORY APPLICATION (I.B.C)/6227(ND)2025	ASHISH KUMAR PATHAK RESOLUTION PROFESSIONAL VS. MANISH KUMAR	Sec 60(5)	4/8/2026	1. kindly attach latest compliance order/latest order passed by the court as the matter is already listed after the mentioned order	negimilian04
447	4/7/2026	0710102015132024(No.of Docs 2)	0710102015132024/9	COMPANY PETITION IB (IBC)/238(ND)2024	KRRISH FLORENCE ESTATE BUYERS WELFARE ASSOCIATION VS. ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	4/8/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	abhay.jenna
448	4/14/2026	0710102081352025(No.of Docs 2)	0710102081352025/5	COMPANY PETITION IB (IBC)/537(ND)2025	PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	4/8/2026	As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026,	sigmalexjurix
449	4/14/2026	0710102081352025(No.of Docs 2)	0710102081352025/5	COMPANY PETITION IB (IBC)/537(ND)2025	PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	4/8/2026	As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026,	sigmalexjurix
450	4/14/2026	0710102081352025(No.of Docs 2)	0710102081352025/5	COMPANY PETITION IB (IBC)/537(ND)2025	PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	4/8/2026	As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026,	sigmalexjurix
451	4/8/2026	0710102052932025(No.of Docs 1)	0710102052932025/1	COMPANY PETITION (COMPANIES ACT)/105(ND)2025	SHIPRA AGGARWAL VS. PRAKHAR HABITAT PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	4/8/2026	1. kindly attach latest compliance order as the matter is already listed after the mentioned order	neerajgupta

452	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
453	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
454	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
455	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
456	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
457	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
458	4/7/2026	0710102085622025(No.of Docs 2)	0710102085622025/1	COMPANY APPLICATION(COMPANIES ACT)/223(ND)2025	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. MS. LIZA SAHNI	Rule 11 of NCLT	4/8/2026	1. kindly attach latest compliance order/latest order of the court as the matter is already listed after the attached mentioned order	Ashishlu
459	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
460	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
461	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
462	4/13/2026	0710102102762025(No.of Docs 2)	0710102102762025/1	INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026	ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA	Sec 60(5)	4/7/2026	As per the Compliance order the reply was to be filed within one week	raghav.chadha
463	4/9/2026	0710102092022023(No.of Docs 3)	0710102092022023/8	INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023	RAVI BANSAL	Sec 54(1)	4/7/2026	1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court	dvrlegalistic
464	4/7/2026	0710102107832025(No.of Docs 2)	0710102107832025/4	INTERLOCUTORY APPLICATION (I.B.C)/6037(ND)2025	MS SULEKHA KALRA VS. MR PRABHJEET SINGH SONI	Section 60(5)/Rule 11	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2.Kindly upload the Proof of service in email format.	Sanchika_legal
465	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
466	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
467	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
468	4/7/2026	0710102107832025(No.of Docs 2)	0710102107832025/3	INTERLOCUTORY APPLICATION (I.B.C)/6037(ND)2025	MS SULEKHA KALRA VS. MR PRABHJEET SINGH SONI	Section 60(5)/Rule 11	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Sanchika_legal
469	4/9/2026	0710102092022023(No.of Docs 3)	0710102092022023/8	INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023	RAVI BANSAL	Sec 54(1)	4/7/2026	1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court	dvrlegalistic
470	4/9/2026	0710102092022023(No.of Docs 3)	0710102092022023/8	INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023	RAVI BANSAL	Sec 54(1)	4/7/2026	1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court	dvrlegalistic
471	4/9/2026	0710102092022023(No.of Docs 3)	0710102092022023/8	INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023	RAVI BANSAL	Sec 54(1)	4/7/2026	1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court	dvrlegalistic
472	4/13/2026	0710102096762025(No.of Docs 2)	0710102096762025/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/40(PB)2025	BRIJENDER SINGH DESWAL	Sec 54(1)	4/7/2026	As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period.	prachijohri
473	4/13/2026	0710102096762025(No.of Docs 2)	0710102096762025/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/40(PB)2025	BRIJENDER SINGH DESWAL	Sec 54(1)	4/7/2026	As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period.	prachijohri
474	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
475	4/13/2026	0710102096762025(No.of Docs 2)	0710102096762025/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/40(PB)2025	BRIJENDER SINGH DESWAL	Sec 54(1)	4/7/2026	As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period.	prachijohri
476	4/13/2026	0710102096762025(No.of Docs 2)	0710102096762025/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/40(PB)2025	BRIJENDER SINGH DESWAL	Sec 54(1)	4/7/2026	As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period.	prachijohri

477	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
478	4/14/2026	0710102081912024(No.of Docs 3)	0710102081912024/5	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/7/2026	1. kindly attach the compliance or latest order.	keshavsehgal
479	4/13/2026	0710102102762025(No.of Docs 2)	0710102102762025/1	INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026	ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA	Sec 60(5)	4/7/2026	As per the Compliance order the reply was to be filed within one week	raghav.chadha
480	4/13/2026	0710102102762025(No.of Docs 2)	0710102102762025/1	INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026	ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA	Sec 60(5)	4/7/2026	As per the Compliance order the reply was to be filed within one week	raghav.chadha
481	4/14/2026	0710102081912024(No.of Docs 3)	0710102081912024/5	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/7/2026	1. kindly attach the compliance or latest order.	keshavsehgal
482	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
483	4/6/2026	0710102092592025(No.of Docs 1)	0710102092592025/3	COMPANY PETITION IB (IBC)/716(ND)2025	RINAC INDIA LIMITED VS. MOJOLAND INDIA LIMITED	IBC Under Sec 9	4/7/2026	1. kindly attach latest order as the matter is already listed after the attached mentioned order	Kajalsonkar
484	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
485	4/7/2026	0710102011322026(No.of Docs 1)	0710102011322026/2	COMPANY APPLICATION(COMPANIES ACT)/40(ND)2026	RAHUL SACHDEVA & ORS. VS. MR. SUBHASH RAHEJA	Section 340	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SARTHAK10
486	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
487	4/6/2026	0710102011232026(No.of Docs 2)	0710102011232026/2	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	4/7/2026	1. Sign missing on every page of reply.	sajaljain537
488	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
489	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
490	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
491	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
492	4/13/2026	0710102102762025(No.of Docs 2)	0710102102762025/1	INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026	ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA	Sec 60(5)	4/7/2026	As per the Compliance order the reply was to be filed within one week	raghav.chadha
493	4/8/2026	0710102032642023(No.of Docs 3)	0710102032642023/104	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index	amitdubey11
494	4/8/2026	0710102032642023(No.of Docs 3)	0710102032642023/104	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index	amitdubey11
495	4/8/2026	0710102032642023(No.of Docs 4)	0710102032642023/103	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest compliance order/latest order of the Court in pdf	amitdubey11

496	4/8/2026	0710102032642023(No.of Docs 4)	0710102032642023/103	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest compliance order/latest order of the Court in pdf	amitdubey11
497	4/8/2026	0710102032642023(No.of Docs 4)	0710102032642023/103	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest compliance order/latest order of the Court in pdf	amitdubey11
498	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
499	4/7/2026	0710102013112026(No.of Docs 1)	0710102013112026/1	COMPANY APPLICATION(COMPANIES ACT)/56(ND)2026	RAHUL SACHDEVA VS. M/S KEWAL AUTOMOBIELS PVT. LTD.	Rule 11 of NCLT	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SARTHAK10
500	4/7/2026	0710102013112026(No.of Docs 1)	0710102013112026/2	COMPANY APPLICATION(COMPANIES ACT)/56(ND)2026	RAHUL SACHDEVA VS. M/S KEWAL AUTOMOBIELS PVT. LTD.	Rule 11 of NCLT	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SARTHAK10
501	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
502	4/14/2026	0710102081912024(No.of Docs 3)	0710102081912024/5	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/7/2026	1. kindly attach the compliance or latest order.	keshavseghal
503	4/6/2026	0710102001162026(No.of Docs 3)	0710102001162026/2	COMPANY PETITION IB (IBC)/76(ND)2026	S.B.E. ENGINEERING AND INFRASTRUCTURE PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	4/7/2026	1. incomplete file and Kindly correct the following in the file 2. kindly delete repeated files. 3. Pagination missed on index. 4. Counsel sign and date missing on index 5. Sign missing on every page of PDF. 6. True copy mandatory on Annexures. 7. Bookmarking mandatory. 8. Numbering missed on every page of PDF. 9. Notary and date missing on Affidavit 10 kindly attach latest compliance order as the matter is already listed after the attached mentioned order 11. Copy of Vakalatnama missing in PDF.	ABHAY12226
504	4/14/2026	0710102081912024(No.of Docs 3)	0710102081912024/5	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/7/2026	1. kindly attach the compliance or latest order.	keshavseghal
505	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
506	4/8/2026	0710102032642023(No.of Docs 4)	0710102032642023/103	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest compliance order/latest order of the Court in pdf	amitdubey11
507	4/8/2026	0710102032642023(No.of Docs 3)	0710102032642023/104	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index	amitdubey11
508	4/8/2026	0710102032642023(No.of Docs 3)	0710102032642023/104	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index	amitdubey11
509	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
510	4/7/2026	0710102012732026(No.of Docs 1)	0710102012732026/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/65(ND)2026	RAHUL SACHDEVA & ORS. VS. M/S KEWAL AUTOMOBIELS PVT. LTD.	Rule 11 of NCLT	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SARTHAK10
511	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
512	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
513	4/4/2026	0710102050852024(No.of Docs 1)	0710102050852024/4	COMPANY PETITION IB (IBC)/694(PB)2024	THE CANARA BANK LIMITED VS. MOHENDER AGGARWAL	Section 95(1)	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	krishenkumar

514	4/4/2026	0710102025532025(No.of Docs 3)	0710102025532025/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2025	SALSAN STEELS PRIVATE LIMITED	Sec. 230-232, Sec 234	4/6/2026	wrong file, kindly file under petition	vanandh
515	4/4/2026	0710102014002026(No.of Docs 2)	0710102014002026/2	INTERLOCUTORY APPLICATION (I.B.C)/797(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
516	4/4/2026	0710102014002026(No.of Docs 2)	0710102014002026/3	INTERLOCUTORY APPLICATION (I.B.C)/797(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
517	4/4/2026	0710102014032026(No.of Docs 2)	0710102014032026/2	INTERLOCUTORY APPLICATION (I.B.C)/804(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
518	4/4/2026	0710102014022026(No.of Docs 2)	0710102014022026/2	INTERLOCUTORY APPLICATION (I.B.C)/819(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
519	4/6/2026	0710102021382025(No.of Docs 1)	0710102021382025/4	COMPANY PETITION IB (IBC)/188(ND)2025	SAMRVIR BIOTECH PRIVATE LIMITED VS. CLENSTA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	4/6/2026	1. counsel sign missed on index 2. as per mention in index compliance order dated 13.02.2026 is missing in PDF.	chowdhrysarvesh1986
520	4/3/2026	0710102021152025(No.of Docs 3)	0710102021152025/2	INTERLOCUTORY APPLICATION (I.B.C)/1394(ND)2025	ALL-WAYS LOGISTICS INDIA PVT. LTD. VS. SHRI YOGENDER PAL SINGHAL	Sec 60(5)	4/6/2026	1.double pagination wrong in pdf 2.pages no 33 to 45. not clear in pdf	Yogender Pal
521	4/4/2026	0710102072322025(No.of Docs 1)	0710102072322025/34	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	4/6/2026	1. index and bookmarking mandatory. 2. three Rs court fee missed on vakalatanama in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	advdhrvugupta
522	4/4/2026	0710102072322025(No.of Docs 1)	0710102072322025/33	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	4/6/2026	1. index and bookmarking mandatory. 2. three Rs court fee missing on vakalatanama in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	advdhrvugupta
523	4/2/2026	0710102015772025(No.of Docs 1)	0710102015772025/1	INTERLOCUTORY APPLICATION (I.B.C)/1154(ND)2025	KOTAK MAHINDRA BANK LIMITED THROUGH SENIOR VICE PRESIDENT MR. VIKAS BHARDWAJ VS. KARAN SINGH SONI	Rule 11 of NCLT, 2016	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Ayushkashyap
524	4/6/2026	0710102001542026(No.of Docs 1)	0710102001542026/2	COMPANY PETITION (COMPANIES ACT)/8(ND)2026	MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED	Sec. 59	4/6/2026	1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	KBG ASSOCIATES
525	4/6/2026	0710102001552026(No.of Docs 1)	0710102001552026/3	COMPANY PETITION (COMPANIES ACT)/7(ND)2026	MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 245	4/6/2026	1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 3. three Rs court fee and twenty five Rs. welfare ticket missed on vakalatanama	KBG ASSOCIATES
526	4/6/2026	0710102001552026(No.of Docs 1)	0710102001552026/4	COMPANY PETITION (COMPANIES ACT)/7(ND)2026	MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 245	4/6/2026	1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. three Rs. court fee and twenty five Rs. Welfare ticket missed on Vakalatanama	KBG ASSOCIATES
527	4/6/2026	0710102001552026(No.of Docs 1)	0710102001552026/5	COMPANY PETITION (COMPANIES ACT)/7(ND)2026	MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 245	4/6/2026	1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	KBG ASSOCIATES
528	4/6/2026	0710102001552026(No.of Docs 1)	0710102001552026/6	COMPANY PETITION (COMPANIES ACT)/7(ND)2026	MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 245	4/6/2026	1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	KBG ASSOCIATES
529	4/4/2026	0710102051052024(No.of Docs 1)	0710102051052024/4	COMPANY PETITION IB (IBC)/798(PB)2024	CANARA BANK VS. GAURAV AGGARWAL	Section 95(1)	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	krishenkumar
530	4/6/2026	0710102105292025(No.of Docs 1)	0710102105292025/3	COMPANY PETITION IB (IBC)/111(ND)2026	VIKRAM SOLAR LIMITED VS. GAUTAM SOLAR PRIVATE LIMITED	IBC Under Sec 9	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Soumya@28
531	4/3/2026	0710102021442026(No.of Docs 1)	0710102021442026/2	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	4/6/2026	1.incomplete file	lexacorplegal
532	4/10/2026	0710102017942026(No.of Docs 2)	0710102017942026/1	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026	IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BULDESTATE PRIVATE LIMITED	Sec 60(5)	4/5/2026	1. remove extra PDF kindly file final PDF.	rachitmit
533	4/3/2026	0710102094872023(No.of Docs 9)	0710102094872023/9	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023	AMIT AGRAWAL	Rule 11 of NCLT, 2016	4/5/2026	1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,354,376,378,391,393 . 3.compliance order missing in pdf 4.put on ticket blank side on vakalatanama as it is coming on content	akshay0124@gmail.com
534	4/3/2026	0710102094872023(No.of Docs 9)	0710102094872023/9	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023	AMIT AGRAWAL	Rule 11 of NCLT, 2016	4/5/2026	1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,354,376,378,391,393 . 3.compliance order missing in pdf 4.put on ticket blank side on vakalatanama as it is coming on content	akshay0124@gmail.com

535	4/3/2026	0710102094872023(No.of Docs 9)	0710102094872023/9	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023	AMIT AGRAWAL	Rule 11 of NCLT, 2016	4/5/2026	1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,354,376,378,391,393 3.compliance order missing in pdf 4.put on ticket blank side on vakalatnama as it is coming on content	akshay0124@gmail.com
536	4/10/2026	0710102017942026(No.of Docs 2)	0710102017942026/1	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026	IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED	Sec 60(5)	4/5/2026	1. remove extra PDF kindly file final PDF.	rachitmit
537	4/12/2026	0710102026632026(No.of Docs 3)	0710102026632026/2	INTERLOCUTORY APPLICATION (I.B.C)/1533(ND)2026	GANGA RAM AGARWAL VS. DAYANAND	Section 60(5)	4/5/2026	1. bookmarking mandatory.	raghav.chadha
538	4/12/2026	0710102026632026(No.of Docs 3)	0710102026632026/2	INTERLOCUTORY APPLICATION (I.B.C)/1533(ND)2026	GANGA RAM AGARWAL VS. DAYANAND	Section 60(5)	4/5/2026	1. bookmarking mandatory.	raghav.chadha
539	4/12/2026	0710102026632026(No.of Docs 3)	0710102026632026/2	INTERLOCUTORY APPLICATION (I.B.C)/1533(ND)2026	GANGA RAM AGARWAL VS. DAYANAND	Section 60(5)	4/5/2026	1. bookmarking mandatory.	raghav.chadha
540	4/10/2026	0710102017942026(No.of Docs 2)	0710102017942026/1	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026	IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED	Sec 60(5)	4/5/2026	1. remove extra PDF kindly file final PDF.	rachitmit
541	4/10/2026	0710102017942026(No.of Docs 2)	0710102017942026/1	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026	IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED	Sec 60(5)	4/5/2026	1. remove extra PDF kindly file final PDF.	rachitmit
542	4/12/2026	0710102026632026(No.of Docs 3)	0710102026632026/2	INTERLOCUTORY APPLICATION (I.B.C)/1533(ND)2026	GANGA RAM AGARWAL VS. DAYANAND	Section 60(5)	4/5/2026	1. bookmarking mandatory.	raghav.chadha
543	4/3/2026	0710102094872023(No.of Docs 9)	0710102094872023/9	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023	AMIT AGRAWAL	Rule 11 of NCLT, 2016	4/5/2026	1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,354,376,378,391,393 3.compliance order missing in pdf 4.put on ticket blank side on vakalatnama as it is coming on content	akshay0124@gmail.com
544	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
545	4/9/2026	0710102092932025(No.of Docs 1)	0710102092932025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025	VAISHNO LAMINATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/2/2026	1.proof of service missing in pdf	Deepaliadvocate
546	4/9/2026	0710102092932025(No.of Docs 1)	0710102092932025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025	VAISHNO LAMINATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/2/2026	1.proof of service missing in pdf	Deepaliadvocate
547	4/9/2026	0710102092932025(No.of Docs 1)	0710102092932025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025	VAISHNO LAMINATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/2/2026	1.proof of service missing in pdf	Deepaliadvocate
548	4/1/2026	0710102059872024(No.of Docs 2)	0710102059872024/13	COMPANY PETITION IB (IBC)/468(PB)2024	SAMMAAN CAPITAL LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	4/2/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	BLA2024
549	4/1/2026	0710102080992025(No.of Docs 2)	0710102080992025/8	RESTORATION APPLICATION (IBC)/82(ND)2025	ASSET RECONSTRUCTION COMPANY INDIA LTD VS. NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/2/2026	kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	BLA2024
550	4/7/2026	0710102099232019(No.of Docs 2)	0710102099232019/3	INTERLOCATORY APPLICATION (IBC)/1317(ND)2019	ARJUN ISPAT INDIA PVT. LTD.THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI	Sec 66(1)	4/2/2026	1.wrong file, kindly file in application.	bharat&associates
551	4/2/2026	0710102094872023(No.of Docs 9)	0710102094872023/8	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023	AMIT AGRAWAL	Rule 11 of NCLT, 2016	4/2/2026	1. Sign missed on every page of reply. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 3. translate the pages are 76, 126, 128, 130, 132 and 140, 253, 255, 257, 259, 261, 271, 307, 309, 311, 333, 335, 350, 352, 354, 376, 378, 391, 393 and 430,463 from Hindi to English in PDF. 4. twenty five Rs welfare ticket and three Rs. court fee paste on blank space of vakalatnama. 5 page 1148,1267,1268 not clear	akshay0124@gmail.com
552	4/7/2026	0710102099232019(No.of Docs 2)	0710102099232019/3	INTERLOCATORY APPLICATION (IBC)/1317(ND)2019	ARJUN ISPAT INDIA PVT. LTD.THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI	Sec 66(1)	4/2/2026	1.wrong file, kindly file in application.	bharat&associates
553	4/7/2026	0710102099232019(No.of Docs 2)	0710102099232019/3	INTERLOCATORY APPLICATION (IBC)/1317(ND)2019	ARJUN ISPAT INDIA PVT. LTD.THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI	Sec 66(1)	4/2/2026	1.wrong file, kindly file in application.	bharat&associates
554	3/28/2026	0710200424762018(No.of Docs 3)	0710200424762018/17	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/2/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatnama is missing in PDF. 4. page no 28 is not readable properly.	varun.sharma301
555	4/7/2026	0710102099142025(No.of Docs 2)	0710102099142025/3	INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025	PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK	Section 60(5)	4/2/2026	1.index missing in pdf	PRABHJITSINGHSONI
556	4/7/2026	0710102099142025(No.of Docs 2)	0710102099142025/3	INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025	PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK	Section 60(5)	4/2/2026	1.index missing in pdf	PRABHJITSINGHSONI
557	4/7/2026	0710102099142025(No.of Docs 2)	0710102099142025/3	INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025	PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK	Section 60(5)	4/2/2026	1.index missing in pdf	PRABHJITSINGHSONI
558	4/7/2026	0710102099142025(No.of Docs 2)	0710102099142025/3	INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025	PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK	Section 60(5)	4/2/2026	1.index missing in pdf	PRABHJITSINGHSONI

559	3/28/2026	0710200424762018(No.of Docs 3)	0710200424762018/17	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/2/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatanama is missing in PDF. 4. page no 28 is not readable property.	varun.sharma301
560	4/7/2026	0710102099232019(No.of Docs 2)	0710102099232019/3	INTERLOCATORY APPLICATION (IBC)/1317(ND)2019	ARJUN ISPAT INDIA PVT. LTD THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI	Sec 66(1)	4/2/2026	1.wrong file, kindly file in application.	bharat&associates
561	4/1/2026	0710102079222023(No.of Docs 1)	0710102079222023/5	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/2/2026	1. bookmarking and index mandatory 2. As mentioned in Affidavit compliance order dated 09.03.2026 is missing in PDF.	Advajay
562	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
563	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
564	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
565	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
566	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
567	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
568	3/28/2026	0710200424762018(No.of Docs 3)	0710200424762018/17	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/2/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatanama is missing in PDF. 4. page no 28 is not readable property.	varun.sharma301
569	3/28/2026	0710200424762018(No.of Docs 3)	0710200424762018/17	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/2/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatanama is missing in PDF. 4. page no 28 is not readable property.	varun.sharma301
570	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
571	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
572	4/9/2026	0710102092932025(No.of Docs 1)	0710102092932025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025	VAISHNO LAMINATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/2/2026	1.proof of service missing in pdf	Deepaliadvocate
573	3/28/2026	0710102015532026(No.of Docs 2)	0710102015532026/1	INTERLOCUTORY APPLICATION (I.B.C)/1033(PB)2026	MR. ABHIMANYU MITTAL VS. AKHILESH KUMAR	Sec 66(1)	4/1/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatanama missed	kushal82
574	3/31/2026	0710102089492019(No.of Docs 1)	0710102089492019/6	COMPANY APPLICATION(IBC)/1079(ND)2019	FORGINGS PVT LTD IN LIQUIDATION VS. KARAN GAMBHIR	Sec 66(1)	4/1/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SBD@IP606
575	3/30/2026	0710102001172026(No.of Docs 2)	0710102001172026/2	COMPANY PETITION IB (IBC)/60(ND)2026	INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS. LANDMARK APARTMENTS PRIVATE LIMITED	IBC Under Sec 9	4/1/2026	1.compliance order missing in pdf 2.court fee 3rs missing in vakalatanama	agarwalcic
576	3/30/2026	0710102079902025(No.of Docs 2)	0710102079902025/8	INTERLOCUTORY APPLICATION (I.B.C)/4589(ND)2025	RAMACHANDRAN SUBRAMANIAN VS. AJAY KUMAR BISHNOI	Application under any other provisions-IBC,Sec 66(1),Rule 11 of NCLT, 2016	4/1/2026	1.incomplete file	siddharth bhatli
577	3/31/2026	0710102099172025(No.of Docs 3)	0710102099172025/1	INTERLOCUTORY APPLICATION (I.B.C)/5587(PB)2025	ASSETS CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS. FORGINGS PRIVATE LIMITED	Sec 60(5)	4/1/2026	1. copy of vakalatanama is missing. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SBD@LIQ
578	4/9/2026	0710102079852025(No.of Docs 1)	0710102079852025/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025	VAMAR VENTURES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/1/2026	1. Remove double pagination in PDF	csashokverma
579	4/9/2026	0710102079852025(No.of Docs 1)	0710102079852025/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025	VAMAR VENTURES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/1/2026	1. Remove double pagination in PDF	csashokverma

580	4/9/2026	0710102079852025(No.of Docs 1)	0710102079852025/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025	VAMAR VENTURES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/1/2026	1. Remove double pagination in PDF	csashokverma
581	3/30/2026	0710102021132026(No.of Docs 1)	0710102021132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1221(ND)2026	JASMINDER KAUR THROUGH LRS ORS VS. PAWAN KUMAR GARG (ERP) & ORS.	Sec 60(5)	4/1/2026	1.compliance order missing in pdf	ilam.paridi
582	4/9/2026	0710102079852025(No.of Docs 1)	0710102079852025/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025	VAMAR VENTURES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/1/2026	1. Remove double pagination in PDF	csashokverma
583	3/28/2026	0710102071292024(No.of Docs 2)	0710102071292024/4	INTERLOCUTORY APPLICATION (I.B.C)/4331(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. CK DECORS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/1/2026	1. Remove blank page in PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SIDSHARMA
584	3/28/2026	0710102071312024(No.of Docs 9)	0710102071312024/4	INTERLOCUTORY APPLICATION (I.B.C)/4232(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. CK CONSTRUCTIONS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/1/2026	1. remove blank pages in all PDF. 2. not readable page are 50, 150 in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SIDSHARMA
585	3/30/2026	0710102112552025(No.of Docs 2)	0710102112552025/7	TRANSFER APPLICATION/2(PB)2026	YASH DEEP TREXIM PVT. LTD. VS. PRITHVI DEVCONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	4/1/2026	1.compliance order missing in pdf	satyalawchambers
586	3/28/2026	0710102063672024(No.of Docs 2)	0710102063672024/3	INTERLOCUTORY APPLICATION (I.B.C)/3792(PB)2024	SUDHIR KALRA VS. SUKHDEV MADNANI	Section 60(5)	4/1/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	saumay.kapoor
587	3/31/2026	0710102004922026(No.of Docs 1)	0710102004922026/3	COMPANY PETITION IB (IBC)/70(ND)2026	SHREE RAMA KRISHNA TRADING CO. VS. ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	IBC Under Sec 9	4/1/2026	1. date missed on vakalatnama in PDF. 2. Twenty five Rs welfare ticket and Three Rs Court Fee paste on blank space on vakalatnama 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	pinnaclelawassociate
588	3/31/2026	0710102043882021(No.of Docs 1)	0710102043882021/3	INTERLOCUTORY APPLICATION (I.B.C)/3006(PB)2021	SAJEVE BHUSHAN DEORA LIQUIDATOR VSMR. BRIJ BHAN BHADANA	Application under any other provisions- IBC	4/1/2026	kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SBD@IP606
589	3/30/2026	0710102112552025(No.of Docs 2)	0710102112552025/8	TRANSFER APPLICATION/2(PB)2026	YASH DEEP TREXIM PVT. LTD. VS. PRITHVI DEVCONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	4/1/2026	1.compliance order missing in pdf	satyalawchambers
590	3/30/2026	0710102007482025(No.of Docs 8)	0710102007482025/19	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/1/2026	1.all document separately file 2.compliance order missing in pdf	kushal82
591	3/30/2026	0710102015602022(No.of Docs 2)	0710102015602022/15	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	4/1/2026	1.compliance order missing in pdf 2.pagination missing in bookmarking	AKA
592	3/30/2026	0710102015602022(No.of Docs 2)	0710102015602022/16	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	4/1/2026	1.compliance order missing in pdf 2.pagination missing in bookmarking	AKA
593	3/31/2026	0710102084422025(No.of Docs 2)	0710102084422025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/344(ND)2025	SABRINA STOUGH VS. NESTLE INDIA LIMITED	Rule 11 of NCLT	4/1/2026	1. sign missed on every page of reply. 2. As per mention in index vakalatnama is missing in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	madaanlaw
594	3/30/2026	0710102081432025(No.of Docs 2)	0710102081432025/1	RESTORATION APPLICATION (IBC)/87(ND)2025	LK INTERNATIONAL VSMASTANA FOOD PVT. LTD	Rule 11 of NCLT, 2016	4/1/2026	1.compliance order the last order required in pdf	quadlegal
595	4/8/2026	0710102058342024(No.of Docs 2)	0710102058342024/3	INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024	BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	3/31/2026	1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125,	NimitaKaul
596	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
597	4/8/2026	0710102058342024(No.of Docs 2)	0710102058342024/3	INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024	BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	3/31/2026	1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125,	NimitaKaul
598	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
599	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
600	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
601	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321

602	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
603	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
604	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
605	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
606	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
607	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
608	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
609	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
610	4/8/2026	0710102058342024(No.of Docs 2)	0710102058342024/3	INTERLOCUTORY APPLICATION (I.B.C)4384(ND)2024	BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	3/31/2026	1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125,	NimitaKaul
611	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
612	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
613	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
614	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
615	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
616	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
617	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
618	4/8/2026	0710102058342024(No.of Docs 2)	0710102058342024/3	INTERLOCUTORY APPLICATION (I.B.C)4384(ND)2024	BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	3/31/2026	1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125,	NimitaKaul
619	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
620	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
621	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
622	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
623	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
624	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
625	3/25/2026	0710102103612019(No.of Docs 2)	0710102103612019/12	COMPANY PETITION IB (IBC)/2039(ND)2019	SURAKSHA ASSET RECONSTRUCTION LIMITED VS. M/S. NOIDA MEDICARE CENTRE LIMITED	IBC under Sec 7	3/30/2026	1.extra pdf remove submit final pdf 2.need all pages sign in pdf 3.compliance order missing in pdf	rajat.bhardwaj
626	3/27/2026	0710102088442022(No.of Docs 2)	0710102088442022/10	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	3/30/2026	1. incomplete file.	sfionct
627	3/27/2026	0710102088442022(No.of Docs 2)	0710102088442022/9	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	3/30/2026	1. sign missed on every page of reply. 2. Bookmarking mandatory. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 4. Copy of vakalatanama missed	sfionct

628	4/6/2026	0710102096382024(No.of Docs 2)	0710102096382024/1	INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Rule 11 of NCLT, 2016	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	deepakparashar
629	4/6/2026	0710102096382024(No.of Docs 2)	0710102096382024/1	INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Rule 11 of NCLT, 2016	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	deepakparashar
630	4/6/2026	0710102096382024(No.of Docs 2)	0710102096382024/1	INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Rule 11 of NCLT, 2016	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	deepakparashar
631	4/6/2026	0710102096382024(No.of Docs 2)	0710102096382024/1	INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Rule 11 of NCLT, 2016	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	deepakparashar
632	4/2/2026	0710102040272025(No.of Docs 1)	0710102040272025/2	INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025	PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA	Application under any other provisions- IBC	3/30/2026	1. bookmarking mandatory.	prabhatranjan
633	4/2/2026	0710102040272025(No.of Docs 1)	0710102040272025/2	INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025	PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA	Application under any other provisions- IBC	3/30/2026	1. bookmarking mandatory.	prabhatranjan
634	4/2/2026	0710102040272025(No.of Docs 1)	0710102040272025/2	INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025	PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA	Application under any other provisions- IBC	3/30/2026	1. bookmarking mandatory.	prabhatranjan
635	4/2/2026	0710102040272025(No.of Docs 1)	0710102040272025/2	INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025	PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA	Application under any other provisions- IBC	3/30/2026	1. bookmarking mandatory.	prabhatranjan
636	3/30/2026	0710102003032026(No.of Docs 3)	0710102003032026/1	COMPANY PETITION IB (IBC)/33(ND)2026	TATA CAPITAL LIMITED VS. MR. HARSH YARDHAN RAJGARHIA	Section 95(1)	3/30/2026	1. wrong file, kindly file in IA	nirmalگوenka
637	3/30/2026	0710102003052026(No.of Docs 3)	0710102003052026/1	COMPANY PETITION IB (IBC)/34(ND)2026	TATA CAPITAL LIMITED VS. MR. OM PRAKASH RAJGARHIA	Section 95(1)	3/30/2026	1. wrong file, kindly file in IA	nirmalگوenka
638	3/30/2026	0710102003062026(No.of Docs 3)	0710102003062026/1	COMPANY PETITION IB (IBC)/35(ND)2026	TATA CAPITAL LIMITED VS. SMT. ANITA RAJGARHIA	Section 95(1)	3/30/2026	1. wrong file, kindly file in IA	nirmalگوenka
639	3/28/2026	0710102109192025(No.of Docs 2)	0710102109192025/7	INTERLOCUTORY APPLICATION (I.B.C)/6097(ND)2025	AMIT JAIN VS. MR. DEEPAK MAINI	Sec 60(5)	3/30/2026	1. copy of vakalatanama missed 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 3. bookmarking mandatory.	rrglawoffice
640	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
641	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
642	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
643	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
644	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
645	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
646	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
647	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
648	3/27/2026	0710102014642026(No.of Docs 1)	0710102014642026/1	INTERLOCUTORY APPLICATION(IBC)(DIS.)/6(ND)2026	MOHIT KUMAR GUPTA VSMUKESH KUMAR	Sec 54(1)	3/30/2026	1.compliance order missing in pdf 2.bookmarking mandatory	rmalik2301
649	4/3/2026	0710102021442026(No.of Docs 2)	0710102021442026/1	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	3/30/2026	1.compliance order missing in pdf 2.bookmarking mandatory	lexacorplegal
650	4/3/2026	0710102021442026(No.of Docs 2)	0710102021442026/1	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	3/30/2026	1.compliance order missing in pdf 2.bookmarking mandatory	lexacorplegal
651	4/3/2026	0710102021442026(No.of Docs 2)	0710102021442026/1	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	3/30/2026	1.compliance order missing in pdf 2.bookmarking mandatory	lexacorplegal
652	4/3/2026	0710102021442026(No.of Docs 2)	0710102021442026/1	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	3/30/2026	1.compliance order missing in pdf 2.bookmarking mandatory	lexacorplegal
653	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
654	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai

689	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
690	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
691	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
692	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
693	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
694	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
695	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
696	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
697	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
698	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
699	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
700	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
701	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
702	3/25/2026	0710102092762024(No.of Docs 1)	0710102092762024/6	COMPANY PETITION IB (IBC)/784(PB)2024	IDBI BANK LIMITED VS. SHRI MUNENDRA KUMAR SINGH	Section 95(1)	3/27/2026	1.incomplete file 2..compliance order missing in pdf	shubhampaliwal
703	3/24/2026	0710102078012025(No.of Docs 2)	0710102078012025/3	COMPANY APPLICATION(COMPANIES ACT)/210(ND)2025	ENERGY DEVELOPMENT COMPANY LIMITED VS. EASTERN RAMGANGA VALLEY HYDEL PROJECTS COMPANY PRIVATE LIMITED	Sec. 242(4)	3/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Ashutosh Gupta
704	3/25/2026	0710102007572019(No.of Docs 2)	0710102007572019/19	COMPANY PETITION IB (IBC)/449(PB)2019	ORIENTAL BANK OF COMMERCE VS. M/S PIYUSH COLONISERS LTD.	IBC under Sec 7	3/27/2026	1.compliance order missing in pdf	rajesh.laws
705	3/25/2026	0710102023602025(No.of Docs 2)	0710102023602025/7	COMPANY PETITION IB (IBC)/252(ND)2025	MADHULIKA VS. CONNOISSEUR INFRABUILD PRIVATE LIMITED	IBC under Sec 7	3/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Rishabh2980
706	3/26/2026	0710102074912024(No.of Docs 1)	0710102074912024/8	INTERLOCUTORY APPLICATION(IBC)(PLAN)/54(ND)2024	ANJU AGARWAL VS. PUNJAB & SIND BANK	Sec 30	3/27/2026	No of objection 1. bookmarking missed	mohit.nandwani
707	3/26/2026	0710102009822026(No.of Docs 2)	0710102009822026/3	COMPANY APPLICATION(COMPANIES ACT)/31(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. ARUN JAIN	Rule 11 of NCLT	3/27/2026	1.vakalatanama copy missing in pdf 2.compliance order the last order required in pdf	Kapoorandcompany
708	3/24/2026	0710102097382025(No.of Docs 2)	0710102097382025/2	CONTEMPT PETITION (IBC)/50(ND)2025	STARLINK CALL CONCEPTS PRIVATE LIMITED VS. JAIPUR VIDYUT VITRAN NIGAM LIMITED	Section 60(5)/Rule 11	3/27/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed 3. pagination missed in bookmarking	tanujgupta1990

709	3/25/2026	0710102080992025(No.of Docs 2)	0710102080992025/7	RESTORATION APPLICATION (IBC)/82(ND)2025	ASSET RECONSTRUCTION COMPANY INDIA LTD VS. NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	BLA2024
710	3/25/2026	0710102045122024(No.of Docs 2)	0710102045122024/7	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	3/27/2026	1.compliance order missing in pdf	apoorvapandey
711	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
712	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
713	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
714	3/24/2026	0710102009442021(No.of Docs 2)	0710102009442021/10	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	3/25/2026	1. Counsel details missed on index and last page of submission in PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	corporatejudis@NCLT
715	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
716	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
717	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
718	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
719	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
720	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
721	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
722	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
723	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
724	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
725	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
726	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
727	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
728	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
729	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
730	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
731	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
732	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
733	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
734	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
735	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
736	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
737	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar

755	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
756	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
757	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
758	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
759	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
760	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest complainece order	advocate96
761	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest complainece order	advocate96
762	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest complainece order	advocate96
763	3/25/2026	0710102009632026(No.of Docs 1)	0710102009632026/3	INTERLOCUTORY APPLICATION (I.B.C)/908(ND)2026	VINAY GOEL & CONSORTIUM OF MEMBERS VS. ASHOK KRIPLANI	Rule 11 of NCLT, 2016	3/25/2026	1. incomplete file	nitesh@asalegal.in
764	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest complainece order	advocate96
765	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
766	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
767	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
768	3/14/2026	0710102108502025(No.of Docs 2)	0710102108502025/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2025	VIJENDER SHARMA VS. DEEPAK GOYAL	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	adyasingh96
769	3/14/2026	0710102108502025(No.of Docs 2)	0710102108502025/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2025	VIJENDER SHARMA VS. DEEPAK GOYAL	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	adyasingh96
770	3/14/2026	0710102108502025(No.of Docs 2)	0710102108502025/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2025	VIJENDER SHARMA VS. DEEPAK GOYAL	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	adyasingh96
771	3/14/2026	0710102108502025(No.of Docs 2)	0710102108502025/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2025	VIJENDER SHARMA VS. DEEPAK GOYAL	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	adyasingh96
772	3/14/2026	0710102108502025(No.of Docs 2)	0710102108502025/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2025	VIJENDER SHARMA VS. DEEPAK GOYAL	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	adyasingh96
773	3/14/2026	0710102108502025(No.of Docs 2)	0710102108502025/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2025	VIJENDER SHARMA VS. DEEPAK GOYAL	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	adyasingh96
774	3/14/2026	0710102108502025(No.of Docs 2)	0710102108502025/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2025	VIJENDER SHARMA VS. DEEPAK GOYAL	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	adyasingh96
775	3/14/2026	0710102108502025(No.of Docs 2)	0710102108502025/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2025	VIJENDER SHARMA VS. DEEPAK GOYAL	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	adyasingh96

776	3/14/2026	0710102108502025(No.of Docs 2)	0710102108502025/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2025	VJENDER SHARMA VS. DEEPAK GOYAL	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	adyasingh96
777	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
778	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
779	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
780	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
781	3/30/2026	0710102089152022(No.of Docs 3)	0710102089152022/6	INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Sec 43(1) r/w Sec 44 (1)	3/25/2026	1.need all pages signed in pdf 2.bookmarking mandatory	ds337052
782	3/30/2026	0710102089152022(No.of Docs 3)	0710102089152022/6	INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Sec 43(1) r/w Sec 44 (1)	3/25/2026	1.need all pages signed in pdf 2.bookmarking mandatory	ds337052
783	3/30/2026	0710102089152022(No.of Docs 3)	0710102089152022/6	INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Sec 43(1) r/w Sec 44 (1)	3/25/2026	1.need all pages signed in pdf 2.bookmarking mandatory	ds337052
784	3/30/2026	0710102089152022(No.of Docs 3)	0710102089152022/6	INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Sec 43(1) r/w Sec 44 (1)	3/25/2026	1.need all pages signed in pdf 2.bookmarking mandatory	ds337052
785	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
786	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
787	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
788	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
789	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
790	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
791	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
792	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
793	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
794	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
795	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
796	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
797	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
798	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
799	3/25/2026	0710102059872024(No.of Docs 2)	0710102059872024/12	COMPANY PETITION IB (IBC)/468(PB)2024	SAMMAAN CAPITAL LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	3/25/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	BLA2024
800	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
801	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
802	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
803	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
804	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5

805	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
806	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
807	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
808	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
809	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sasttralegal
810	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sasttralegal
811	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sasttralegal
812	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sasttralegal
813	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sasttralegal
814	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sasttralegal
815	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sasttralegal
816	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sasttralegal
817	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sasttralegal
818	3/30/2026	0710102088682025(No.of Docs 2)	0710102088682025/3	INTERLOCUTORY APPLICATION (I.B.C)/5463(ND)2025	MOHAN LAL JAIN VS. ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER	Sec 60(5)	3/25/2026	1.kindly attach the last order of the Court	nikitamanu
819	3/30/2026	0710102088682025(No.of Docs 2)	0710102088682025/3	INTERLOCUTORY APPLICATION (I.B.C)/5463(ND)2025	MOHAN LAL JAIN VS. ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER	Sec 60(5)	3/25/2026	1.kindly attach the last order of the Court	nikitamanu
820	3/30/2026	0710102088682025(No.of Docs 2)	0710102088682025/3	INTERLOCUTORY APPLICATION (I.B.C)/5463(ND)2025	MOHAN LAL JAIN VS. ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER	Sec 60(5)	3/25/2026	1.kindly attach the last order of the Court	nikitamanu
821	3/30/2026	0710102088682025(No.of Docs 2)	0710102088682025/3	INTERLOCUTORY APPLICATION (I.B.C)/5463(ND)2025	MOHAN LAL JAIN VS. ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER	Sec 60(5)	3/25/2026	1.kindly attach the last order of the Court	nikitamanu
822	3/20/2026	0710102000652026(No.of Docs 3)	0710102000652026/3	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/25/2026	1.Kindly upload latest compliance order	aaryan@sasttralegal
823	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
824	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
825	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
826	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
827	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
828	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
829	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
830	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
831	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
832	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
833	3/23/2026	0710102049642025(No.of Docs 2)	0710102049642025/1	COMPANY PETITION IB (IBC)/692(ND)2025	K. ANANDHU VS. M/S. CONTINENTAL ENGINEERING CORPORATION	IBC Under Sec 9	3/24/2026	1. wrong file, kindly file in IA.	TheofficeSG
834	3/20/2026	0710102109192025(No.of Docs 2)	0710102109192025/5	INTERLOCUTORY APPLICATION (I.B.C)/6097(ND)2025	AMIT JAIN VS. MR. DEEPAK MAINI	Sec 60(5)	3/24/2026	1.compliance order missing in pdf	rashigupta
835	3/23/2026	0710102001852026(No.of Docs 1)	0710102001852026/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2026	PERGO HOLDING B.V. VS. PERGO INDIA PRIVATE LIMITED	Sec. 271-273,Sec 272 of the Companies Act , 2013	3/24/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SIDSHARMA
836	3/24/2026	0710102049582024(No.of Docs 3)	0710102049582024/11	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	3/24/2026	1. wrong file kindly file in IA.	sna2277

837	3/24/2026	0710102049582024(No.of Docs 3)	0710102049582024/10	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	3/24/2026	1. wrong file, kindly file in IA	sna2277
838	3/24/2026	0710102058542024(No.of Docs 2)	0710102058542024/12	COMPANY PETITION IB (IBC)/429(ND)2024	M/S MANGAL SALES CORPORATION VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	3/24/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	akhil.shankhwar1
839	3/24/2026	0710102001162026(No.of Docs 2)	0710102001162026/1	COMPANY PETITION IB (IBC)/76(ND)2026	S.B.E. ENGINEERING AND INFRASTRUCTURE PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/24/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	amicuslegal
840	3/24/2026	0710102040712025(No.of Docs 1)	0710102040712025/1	COMPANY PETITION IB (IBC)/297(ND)2025	THE CANARA BANK LIMITED VS. AMARJIT SINGH KALRA	Section 95(1)	3/24/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	arclegal
841	3/24/2026	0710102014792026(No.of Docs 1)	0710102014792026/3	INTERLOCUTORY APPLICATION (I.B.C)/847(ND)2026	ORIENTAL STRUCTURAL ENGINEERS PRIVATE LIMITED VS. MR MUKESH GUPTA	Sec 60(5)	3/24/2026	1. date missed on vakalatanama in PDF. 2. Twenty Five Rs welfare ticket and three Rs. Court fee missed on Vakalatanama in PDF.	rajatjoneja
842	3/20/2026	0710102097252025(No.of Docs 1)	0710102097252025/1	COMPANY PETITION IB (IBC)/648(PB)2025	VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	3/23/2026	1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf	adv_ssameer
843	3/20/2026	0710102097252025(No.of Docs 1)	0710102097252025/1	COMPANY PETITION IB (IBC)/648(PB)2025	VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	3/23/2026	1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf	adv_ssameer
844	3/20/2026	0710102088862025(No.of Docs 1)	0710102088862025/7	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	3/23/2026	1.court fee 3rs welfare 25rs missing in vakalatanama 2.compliance order missing in pdf	adv.krpathak
845	3/20/2026	0710102021742021(No.of Docs 2)	0710102021742021/10	COMPANY PETITION (COMPANIES ACT)/152(ND)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. PRABHAT KUMAR SRIVASTAVA	Section 465 of the Companies Act 2013	3/23/2026	1.compliance order missing in pdf 2.pagination missing in index 3.need all pages sign in pdf	sfionclt
846	3/20/2026	0710102088862025(No.of Docs 1)	0710102088862025/5	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	3/23/2026	1.court fee 3rs welfare 25rs missing in vakalatanama 2.compliance order missing in pdf	adv.krpathak
847	3/23/2026	0710102010182026(No.of Docs 1)	0710102010182026/1	INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026	SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	advocatepranavgupta
848	3/23/2026	0710102010182026(No.of Docs 1)	0710102010182026/1	INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026	SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	advocatepranavgupta
849	3/23/2026	0710102010182026(No.of Docs 1)	0710102010182026/1	INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026	SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	advocatepranavgupta
850	3/23/2026	0710102010182026(No.of Docs 1)	0710102010182026/1	INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026	SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	advocatepranavgupta
851	3/20/2026	0710102088862025(No.of Docs 1)	0710102088862025/6	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	3/23/2026	1.court fee 3rs welfare 25rs missing in vakalatanama 2.compliance order missing in pdf	adv.krpathak
852	3/20/2026	0710102005252026(No.of Docs 1)	0710102005252026/1	COMPANY PETITION IB (IBC)/38(ND)2026	M/S BPS BUILDTECH VS. SHIVALIK BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	3/23/2026	1.need all pages sign in pdf 2.compliance order missing in pdf	shwetanknclt
853	3/20/2026	0710102097252025(No.of Docs 1)	0710102097252025/1	COMPANY PETITION IB (IBC)/648(PB)2025	VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	3/23/2026	1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf	adv_ssameer
854	3/20/2026	0710102097252025(No.of Docs 1)	0710102097252025/1	COMPANY PETITION IB (IBC)/648(PB)2025	VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	3/23/2026	1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf	adv_ssameer
855	3/20/2026	0710102088912025(No.of Docs 2)	0710102088912025/2	INTERLOCUTORY APPLICATION (I.B.C)/5173(ND)2025	ASHISH VYAS VS. ISHWAR GUGANRAM SAMOTA	Rule 11 of NCLT, 2016,Section 74,Section 14	3/23/2026	1.this pages is not clear 26 to 33. 2.compliance order missing in pdf 3.vakalatanama copy missing in pdf	MishraLegals
856	3/21/2026	0710102102972022(No.of Docs 2)	0710102102972022/7	COMPANY PETITION IB (IBC)/132(ND)2023	L&T FINANCE LIMITED VS. NITISH KUMAR ARORA	Section 95(1)	3/23/2026	1. Sign missed on every page of reply. 2. vakalatanama missed in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	wamikatrehan
857	3/21/2026	0710102109322025(No.of Docs 3)	0710102109322025/5	COMPANY PETITION IB (IBC)/683(ND)2025	ADVIK CAPITAL LIMITED VS. ELITECON INTERNATIONAL LIMITED	IBC under Sec 7	3/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. kindly upload correct and separately pdf in one filing number along with index	naman.joshi@CJSlegal
858	3/20/2026	0710102009922026(No.of Docs 6)	0710102009922026/1	COMPANY PETITION (COMPANIES ACT)/23(ND)2026	MR PAWAN DEEP SINGH VS. ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/23/2026	1.wrong file or compliance order is required. 2.kindly file fresh IA	kushal82
859	3/19/2026	0710102075482025(No.of Docs 2)	0710102075482025/10	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/22/2026	1.compliance order the last order required in pdf	pslchambers

860	3/19/2026	0710102075482025(No.of Docs 2)	0710102075482025/10	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/22/2026	1.compliance order the last order required in pdf	pslchambers
861	3/27/2026	0710102115612020(No.of Docs 5)	0710102115612020/17	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSM AHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	3/22/2026	No of objection 1. wrong file, kindly file IA or compliance order is required	RIL ASSOCIATES & ADV
862	3/27/2026	0710102115612020(No.of Docs 5)	0710102115612020/17	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSM AHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	3/22/2026	No of objection 1. wrong file, kindly file IA or compliance order is required	RIL ASSOCIATES & ADV
863	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB)2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfernz
864	3/27/2026	0710102097232022(No.of Docs 2)	0710102097232022/4	INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022	MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
865	3/27/2026	0710102115612020(No.of Docs 5)	0710102115612020/17	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSM AHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	3/22/2026	No of objection 1. wrong file, kindly file IA or compliance order is required	RIL ASSOCIATES & ADV
866	3/27/2026	0710102011662023(No.of Docs 2)	0710102011662023/2	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
867	3/27/2026	0710102011662023(No.of Docs 2)	0710102011662023/2	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
868	3/27/2026	0710102011662023(No.of Docs 2)	0710102011662023/2	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
869	3/27/2026	0710102011662023(No.of Docs 2)	0710102011662023/2	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
870	3/27/2026	0710102097232022(No.of Docs 2)	0710102097232022/4	INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022	MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
871	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB)2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfernz
872	3/27/2026	0710102097232022(No.of Docs 2)	0710102097232022/4	INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022	MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
873	3/27/2026	0710102097232022(No.of Docs 2)	0710102097232022/4	INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022	MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
874	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB)2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfernz
875	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB)2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfernz
876	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB)2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfernz
877	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB)2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfernz
878	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB)2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfernz
879	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB)2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfernz
880	3/19/2026	0710102075482025(No.of Docs 2)	0710102075482025/10	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/22/2026	1.compliance order the last order required in pdf	pslchambers
881	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB)2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfernz
882	3/27/2026	0710102115612020(No.of Docs 5)	0710102115612020/17	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSM AHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	3/22/2026	No of objection 1. wrong file, kindly file IA or compliance order is required	RIL ASSOCIATES & ADV
883	3/19/2026	0710102075482025(No.of Docs 2)	0710102075482025/10	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/22/2026	1.compliance order the last order required in pdf	pslchambers
884	3/19/2026	0710102101592025(No.of Docs 2)	0710102101592025/2	INTERLOCUTORY APPLICATION (I.B.C)/5687(ND)2025	URMILA BHATTAL VS. RANJAN CHAKRABORTI RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	3/20/2026	1.bookmarking as per index 2.pagination missing in index 3.compliance order missing in pdf 4.vakalatanama copy missing in pdf	AdvBhattal

885	3/19/2026	0710102095432025(No.of Docs 2)	0710102095432025/2	COMPANY PETITION IB (IBC)/685(ND)2025	EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS. KUBE AUTOTECH PRIVATE LIMITED	IBC under Sec 7	3/20/2026	1.incomplete file	DecodeResolvency
886	3/20/2026	0710102010262026(No.of Docs 2)	0710102010262026/1	INTERLOCUTORY APPLICATION (I.B.C)/670(ND)2026	NEERAJ KUMAR DUBEY VS.RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	Sec 60(5)	3/20/2026	1.compliance order missing in pdf 2.vakalatnama copy missing in pdf	akshatgupta.ag
887	3/19/2026	0710102067312025(No.of Docs 1)	0710102067312025/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	3/20/2026	1.compliance order missing in pdf	CPINDIA
888	3/22/2026	0710102092962025(No.of Docs 1)	0710102092962025/1	COMPANY PETITION (COMPANIES ACT)/195(ND)2025	MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED	Sec. 241(1),Sec. 242(4)	3/19/2026	No of objection 1. index mandatory in pdf	ADVOCATE.SCHAWLA
889	3/26/2026	0710102065392025(No.of Docs 2)	0710102065392025/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2025	DENTSU WEBCHUTNEY PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	naresh@gmail.com
890	3/26/2026	0710102065392025(No.of Docs 2)	0710102065392025/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2025	DENTSU WEBCHUTNEY PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	naresh@gmail.com
891	3/26/2026	0710102065392025(No.of Docs 2)	0710102065392025/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2025	DENTSU WEBCHUTNEY PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	naresh@gmail.com
892	3/26/2026	0710102065392025(No.of Docs 2)	0710102065392025/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2025	DENTSU WEBCHUTNEY PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	naresh@gmail.com
893	3/20/2026	0710102081762025(No.of Docs 3)	0710102081762025/2	COMPANY PETITION IB (IBC)/525(ND)2025	RETAILEZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED	IBC Under Sec 9	3/19/2026	No of objection 1. remove application in reply or if mandatory so attach in annexure.	lexgridlegal
894	3/20/2026	0710102081762025(No.of Docs 3)	0710102081762025/2	COMPANY PETITION IB (IBC)/525(ND)2025	RETAILEZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED	IBC Under Sec 9	3/19/2026	No of objection 1. remove application in reply or if mandatory so attach in annexure.	lexgridlegal
895	3/20/2026	0710102081762025(No.of Docs 3)	0710102081762025/2	COMPANY PETITION IB (IBC)/525(ND)2025	RETAILEZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED	IBC Under Sec 9	3/19/2026	No of objection 1. remove application in reply or if mandatory so attach in annexure.	lexgridlegal
896	3/18/2026	0710102014352026(No.of Docs 2)	0710102014352026/1	INTERLOCUTORY APPLICATION (I.B.C)/802(ND)2026	ANUJ GOYAL VS. MANOJ KULSHRESHTHA	Sec 60(5)	3/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	nattasha.garg
897	3/20/2026	0710102081762025(No.of Docs 3)	0710102081762025/2	COMPANY PETITION IB (IBC)/525(ND)2025	RETAILEZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED	IBC Under Sec 9	3/19/2026	No of objection 1. remove application in reply or if mandatory so attach in annexure.	lexgridlegal
898	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
899	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
900	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
901	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
902	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
903	3/18/2026	0710120005482018(No.of Docs 5)	0710120005482018/54	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED VS. PRIMROSE INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	3/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Anuja Pethia
904	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
905	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
906	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
907	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
908	3/25/2026	0710102085532025(No.of Docs 2)	0710102085532025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/373(ND)2025	NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS	Rule 11 of NCLT	3/19/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama.	lex.corpn@gmail.com
909	3/25/2026	0710102085532025(No.of Docs 2)	0710102085532025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/373(ND)2025	NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS	Rule 11 of NCLT	3/19/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama.	lex.corpn@gmail.com
910	3/25/2026	0710102085532025(No.of Docs 2)	0710102085532025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/373(ND)2025	NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS	Rule 11 of NCLT	3/19/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama.	lex.corpn@gmail.com

911	3/25/2026	0710102085532025(No.of Docs 2)	0710102085532025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/373(ND)2025	NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS	Rule 11 of NCLT	3/19/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama.	lex.corpn@gmail.com
912	3/26/2026	0710102000612026(No.of Docs 2)	0710102000612026/2	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	kapoorandcompany
913	3/26/2026	0710102000612026(No.of Docs 2)	0710102000612026/2	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	kapoorandcompany
914	3/26/2026	0710102000612026(No.of Docs 2)	0710102000612026/2	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	kapoorandcompany
915	3/26/2026	0710102000612026(No.of Docs 2)	0710102000612026/2	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	kapoorandcompany
916	3/18/2026	0710102014552025(No.of Docs 2)	0710102014552025/21	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2025	G.R. SALES PRIVATE LIMITED	Sec. 230-232, Sec 234	3/19/2026	1. Wrong file kindly file in IA	Pradeep@123
917	3/18/2026	0710102009982025(No.of Docs 2)	0710102009982025/4	COMPANY PETITION IB (IBC)/178(ND)2025	JATINDER KUMAR JAIN PROPRIETOR OF M/S RACHIT KNITWEAR VS. MAYASHEEL RETAIL INDIA LIMITED	IBC Under Sec 9	3/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	shubhangupta
918	3/18/2026	0710102094862024(No.of Docs 2)	0710102094862024/46	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	3/19/2026	1. counsel details missed on index. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. sign missed on every page of PDF	suchitra1234
919	3/25/2026	0710102000502026(No.of Docs 3)	0710102000502026/1	COMPANY PETITION IB (IBC)/93(ND)2026	PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. wrong file, kindly file IA	ADHISH
920	3/19/2026	0710102087632024(No.of Docs 2)	0710102087632024/5	RESTORATION APPLICATION (COMPANIES ACT)/46(PB)2024	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Rule 11 of NCLT	3/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Three Rs. Court fee missed on vakalatnama.	justitia
921	3/25/2026	0710102000502026(No.of Docs 3)	0710102000502026/1	COMPANY PETITION IB (IBC)/93(ND)2026	PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. wrong file, kindly file IA	ADHISH
922	3/25/2026	0710102000502026(No.of Docs 3)	0710102000502026/1	COMPANY PETITION IB (IBC)/93(ND)2026	PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. wrong file, kindly file IA	ADHISH
923	3/25/2026	0710102000502026(No.of Docs 3)	0710102000502026/1	COMPANY PETITION IB (IBC)/93(ND)2026	PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. wrong file, kindly file IA	ADHISH
924	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
925	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
926	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
927	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
928	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
929	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
930	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
931	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
932	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
933	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra

934	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
935	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
936	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
937	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
938	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
939	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
940	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
941	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
942	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
943	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
944	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
945	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
946	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
947	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
948	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
949	3/19/2026	0710102084472023(No.of Docs 1)	0710102084472023/7	COMPANY PETITION IB (IBC)/92(ND)2024	CENTERAL BANK OF INDIA VS. SUMOHITA KAUR	Section 95(1)	3/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	brijesh_tamber
950	3/27/2026	0710102049642025(No.of Docs 2)	7.10102E+14	COMPANY PETITION IB (IBC)/692(ND)2025	K. ANANDHU VS. M/S. CONTINENTAL ENGINEERING CORPORATION	IBC Under Sec 9	3/19/2026	1.kindly file IA	TheofficeSG
951	3/17/2026	0710102083952023(No.of Docs 14)	0710102083952023/5	COMPANY PETITION (COMPANIES ACT)/20(PB)2024	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/19/2026	1. sign missed on every page of reply. 2.. True copy sign missed on Annexures. 3. Bookmarking missing in all PDF. 4. OCR missed on all PDF. 5. Remove Double Pagnation in all PDF. 6. pages are not readable 153, 695, 697, 698 701, 703, 706 to 710 kindly upload the clear pages	psplegal
952	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
953	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
954	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
955	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
956	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg

957	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
958	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
959	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
960	3/18/2026	0710102080102022(No.of Docs 2)	0710102080102022/12	COMPANY PETITION (COMPANIES ACT)/24(ND)2023	AARTI MITTAL VS. HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	3/19/2026	1. index and bookmarking mandatory. 2. sign missed on every page of PDF. 3. incomplete file	NSK_KOCHHARNITIN
961	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
962	3/22/2026	0710102092962025(No.of Docs 1)	0710102092962025/1	COMPANY PETITION (COMPANIES ACT)/195(ND)2025	MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED	Sec. 241(1),Sec. 242(4)	3/19/2026	No of objection 1. index mandatory in pdf	ADVOCATE.SCHAWLA
963	3/22/2026	0710102092962025(No.of Docs 1)	0710102092962025/1	COMPANY PETITION (COMPANIES ACT)/195(ND)2025	MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED	Sec. 241(1),Sec. 242(4)	3/19/2026	No of objection 1. index mandatory in pdf	ADVOCATE.SCHAWLA
964	3/22/2026	0710102092962025(No.of Docs 1)	0710102092962025/1	COMPANY PETITION (COMPANIES ACT)/195(ND)2025	MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED	Sec. 241(1),Sec. 242(4)	3/19/2026	No of objection 1. index mandatory in pdf	ADVOCATE.SCHAWLA
965	3/16/2026	0710102016522026(No.of Docs 1)	0710102016522026/1	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026	PRASSAN NAVIN KUMAR SINHA	Sec 60(5)	3/18/2026	1. incomplete file or compliance order required	harshitikumarawat
966	3/14/2026	0710102092562024(No.of Docs 2)	0710102092562024/5	COMPANY APPEAL(COMPANIES ACT)/202(ND)2024	ARIES TRAVELS PRIVATE LIMITED & ORS VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	3/18/2026	No of objection 1. latest order missed.	nakulmohta
967	3/18/2026	0710102021842023(No.of Docs 1)	0710102021842023/6	COMPANY PETITION IB (IBC)/453(ND)2023	STATE BANK OF INDIA VS. SANJAY GOEL	Section 95(1)	3/18/2026	1.compliance order missing in pdf	ak10911
968	3/18/2026	0710102021702023(No.of Docs 1)	0710102021702023/9	COMPANY PETITION IB (IBC)/452(ND)2023	STATE BANK OF INDIA VS. PANKAJ JAIN	Section 95(1)	3/18/2026	1.compliance order missing in pdf	ak10911
969	3/17/2026	0710102049222025(No.of Docs 2)	0710102049222025/5	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/18/2026	1. Sign missed on every page of reply 2. kindly translate page no 51 Hindi to English. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	advocatesumitbatra
970	3/17/2026	0710102024412025(No.of Docs 2)	0710102024412025/2	INTERLOCUTORY APPLICATION (I.B.C)/2203(PB)2025	DEEPAK DEODHAR VS. CLC INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	3/18/2026	1.this pages is blur 44,45, 2.compliance order missing in pdf	honeysatpal
971	3/17/2026	0710102024412025(No.of Docs 2)	0710102024412025/3	INTERLOCUTORY APPLICATION (I.B.C)/2203(PB)2025	DEEPAK DEODHAR VS. CLC INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	3/18/2026	1.this pages is blur 44,45, 2.compliance order missing in pdf	honeysatpal
972	3/14/2026	0710102092592025(No.of Docs 2)	0710102092592025/2	COMPANY PETITION IB (IBC)/716(ND)2025	RINAC INDIA LIMITED VS. MOJOLAND INDIA LIMITED	IBC Under Sec 9	3/18/2026	No of objection 1. page no 25 need english translation. 2. latest order missed	Kajalsonkar
973	3/18/2026	0710102021642023(No.of Docs 1)	0710102021642023/4	COMPANY PETITION IB (IBC)/410(ND)2023	STATE BANK OF INDIA VS. MANDER DAS JAIN	Section 95(1)	3/18/2026	1.compliance order missing in pdf	ak10911
974	3/17/2026	0710102014822026(No.of Docs 1)	0710102014822026/1	INTERLOCUTORY APPLICATION (I.B.C)/906(ND)2026	HONDA MOTOR CO. LTD. VS. MR. BHOOPESH GUPTA RESOLUTION PROFESSIONAL FOR HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 60(5)	3/18/2026	1.compliance order missing in pdf 2.need all pages sign in pdf	Inttladvocare
975	3/17/2026	0710102401402016(No.of Docs 2)	0710102401402016/30	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	3/18/2026	1. incomplete file, or compliance order needed	archerjurists
976	3/16/2026	0710102015632026(No.of Docs 1)	0710102015632026/1	INTERLOCUTORY APPLICATION (I.B.C)/942(ND)2026	SOMNATH BATABYAL VSVARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	Sections 60(5)/Regulation 13	3/18/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	nakulgrv
977	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
978	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
979	3/14/2026	0710102093332025(No.of Docs 1)	0710102093332025/3	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	No of objection 1. bookmarking missed 2. latest order missed.	indiajuris
980	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
981	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
982	3/16/2026	0710102109002025(No.of Docs 2)	0710102109002025/1	INTERLOCUTORY APPLICATION (I.B.C)/6111(ND)2025	MR. VIKAS LAMBA VS. MR. ARUNAVA SIKDAR RESOLUTION PROFESSIONAL M/S DREAM PROCON PRIVATE LIMITED	Sec 60(5)	3/17/2026	1. counsel sign missed on index ana last page of reply. 2. Sign missed on every page of reply	rakesh@12
983	3/16/2026	0710102109512025(No.of Docs 1)	0710102109512025/2	INTERLOCUTORY APPLICATION (I.B.C)/6233(ND)2025	INDIAN BANK VS. ASHOK KUMAR AGGARWAL	Application under any other provisions- IBC	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. bookmarking mandatory.	Mohan and Co.
984	3/24/2026	0710102102562025(No.of Docs 2)	0710102102562025/3	INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025	SHASHANK PODDAR VS. ASHISH SINGH	Sec 60(5)	3/17/2026	1.compliance order the last order required in pdf	bajpaiankita86
985	3/24/2026	0710102102562025(No.of Docs 2)	0710102102562025/3	INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025	SHASHANK PODDAR VS. ASHISH SINGH	Sec 60(5)	3/17/2026	1.compliance order the last order required in pdf	bajpaiankita86

986	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
987	3/16/2026	0710102009822026(No.of Docs 2)	0710102009822026/2	COMPANY APPLICATION(COMPANIES ACT)/31(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. ARUN JAIN	Rule 11 of NCLT	3/17/2026	No of objection 1. kindly attach latest order 2. copy of vakalatnama missed. 3. sign missed in reply.	kapoorandcompany
988	8/19/2025	0710102072732025(No.of Docs 0)	0710102072732025/4	INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2025	RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.	Application under any other provisions- IBC	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	
989	3/24/2026	0710102102562025(No.of Docs 2)	0710102102562025/3	INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025	SHASHANK PODDAR VS. ASHISH SINGH	Sec 60(5)	3/17/2026	1.compliance order the last order required in pdf	bajpaiankita86
990	3/14/2026	0710102102912025(No.of Docs 2)	0710102102912025/5	COMPANY PETITION IB (IBC)/639(ND)2025	OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed.	ABHAY12226
991	3/14/2026	0710102102912025(No.of Docs 2)	0710102102912025/5	COMPANY PETITION IB (IBC)/639(ND)2025	OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed.	ABHAY12226
992	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
993	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
994	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
995	3/14/2026	0710102102912025(No.of Docs 2)	0710102102912025/5	COMPANY PETITION IB (IBC)/639(ND)2025	OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed.	ABHAY12226
996	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
997	3/14/2026	0710102107212025(No.of Docs 1)	0710102107212025/4	TRANSFER APPLICATION (IBC)/70(PB)2025	KAY BOUVET ENGINEERING LTD VS. IDBI BANK	Rule16(d),NCL T Rules,2016 IBC	3/17/2026	No of objection 1. date missed in vakalatnama. 2. sign missed in index.	avik2646
998	3/14/2026	0710102102912025(No.of Docs 2)	0710102102912025/5	COMPANY PETITION IB (IBC)/639(ND)2025	OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed.	ABHAY12226
999	3/16/2026	0710102072202022(No.of Docs 9)	0710102072202022/31	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOLE PHARMACEUTICAL INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/17/2026	1. Counsel details and sign missed on volume 4 and 6 . 2. Pages 354 to 515 missed in PDF.	ridhimabansal1803
1000	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1001	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1002	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1003	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1004	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1005	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1006	3/16/2026	0710102072202022(No.of Docs 9)	0710102072202022/32	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOLE PHARMACEUTICAL INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/17/2026	1.wrong file	ridhimabansal1803

1007	3/24/2026	0710102095202023(No.of Docs 6)	0710102095202023/52	TRANSFER PETITION(COMPANIES ACT)/25(ND)2023	NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD	Sec 433(e)/433(f) of CA 1956	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatanama missed in PDF.	attin@iiolegal.com
1008	3/24/2026	0710102095202023(No.of Docs 6)	0710102095202023/52	TRANSFER PETITION(COMPANIES ACT)/25(ND)2023	NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD	Sec 433(e)/433(f) of CA 1956	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatanama missed in PDF.	attin@iiolegal.com
1009	3/24/2026	0710102095202023(No.of Docs 6)	0710102095202023/52	TRANSFER PETITION(COMPANIES ACT)/25(ND)2023	NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD	Sec 433(e)/433(f) of CA 1956	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatanama missed in PDF.	attin@iiolegal.com
1010	3/24/2026	0710102095202023(No.of Docs 6)	0710102095202023/52	TRANSFER PETITION(COMPANIES ACT)/25(ND)2023	NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD	Sec 433(e)/433(f) of CA 1956	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatanama missed in PDF.	attin@iiolegal.com
1011	3/15/2026	0710102108282025(No.of Docs 1)	0710102108282025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/482(ND)2025	VINOD KUMAR JAIN VS. DIMENSION PROMOTERS PRIVATE LIMITED	Rule 11 of NCLT	3/17/2026	No of objection 1. latest order missed.	admin@lexfavius.com
1012	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1013	3/16/2026	0710102100852025(No.of Docs 2)	0710102100852025/5	COMPANY PETITION IB (IBC)/650(ND)2025	AHLUWALIA CONTRACTS (INDIA) LIMITED VS. MS PRATEEK REALTORS INDIA PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Shashank@07
1014	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1015	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1016	3/13/2026	0710102102912025(No.of Docs 2)	0710102102912025/4	COMPANY PETITION IB (IBC)/639(ND)2025	OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Legislegal
1017	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1018	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1019	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1020	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1021	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1022	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1023	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1024	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1025	3/24/2026	0710102102562025(No.of Docs 2)	0710102102562025/3	INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025	SHASHANK PODDAR VS. ASHISH SINGH	Sec 60(5)	3/17/2026	1.compliance order the last order required in pdf	bajpaiankita86
1026	3/14/2026	0710102111402025(No.of Docs 2)	0710102111402025/2	INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025	VIJENDER SHARMA VSMR. RAM RATTAN GOYAL	Application under any other provisions- IBC	3/17/2026	1. bookmarking and OCR missed 2. Counsel sign missed on index. 3. counsel sign and details missed on last page of reply. 4. Twenty Five Rs. welfare ticket and three Rs. court fee missed on vaklatanama	adyasingh96
1027	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1028	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1029	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2

1030	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1031	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1032	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1033	3/20/2026	0710102076382025(No.of Docs 2)	0710102076382025/1	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	AdvAnujkamal
1034	3/20/2026	0710102076382025(No.of Docs 2)	0710102076382025/1	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	AdvAnujkamal
1035	3/20/2026	0710102076382025(No.of Docs 2)	0710102076382025/1	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	AdvAnujkamal
1036	3/13/2026	0710102059062025(No.of Docs 2)	0710102059062025/6	INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025	RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK	Application under any other provisions- IBC	3/16/2026	1.kindly attached the compliance order in pdf	Ashishlu
1037	3/15/2026	0710102010812026(No.of Docs 3)	0710102010812026/3	INTERLOCUTORY APPLICATION (I.B.C)/675(ND)2026	LT. GEN. GIRI RAJ SINGH VS. SOM RESORTS PRIVATE LIMITED	Sec 60(5)	3/16/2026	No of objection 1. latest order missed.	CSGAURAVJOSHI
1038	3/23/2026	0710102008732026(No.of Docs 1)	0710102008732026/1	INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026	MAHESH CHAND GOYAL VS. PRADEEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	advocatepranavgupta
1039	3/23/2026	0710102008732026(No.of Docs 1)	0710102008732026/1	INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026	MAHESH CHAND GOYAL VS. PRADEEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	advocatepranavgupta
1040	3/23/2026	0710102008732026(No.of Docs 1)	0710102008732026/1	INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026	MAHESH CHAND GOYAL VS. PRADEEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	advocatepranavgupta
1041	3/23/2026	0710102008732026(No.of Docs 1)	0710102008732026/1	INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026	MAHESH CHAND GOYAL VS. PRADEEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	advocatepranavgupta
1042	3/18/2026	0710102000442026(No.of Docs 2)	0710102000442026/5	INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	sanjay.bhatt
1043	3/18/2026	0710102000442026(No.of Docs 2)	0710102000442026/5	INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	sanjay.bhatt
1044	3/18/2026	0710102000442026(No.of Docs 2)	0710102000442026/5	INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	sanjay.bhatt
1045	3/18/2026	0710102000442026(No.of Docs 2)	0710102000442026/5	INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	sanjay.bhatt
1046	3/20/2026	0710102076382025(No.of Docs 2)	0710102076382025/1	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	AdvAnujkamal
1047	3/13/2026	0710102033712023(No.of Docs 2)	0710102033712023/9	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2023	PRADEEP KUMAR KAUSHIK VS STRAIGHT EDGE CONTRACTS PVT. LTD.	19(2)	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	rajat.bhardwaj
1048	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1049	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1050	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1051	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2

VICTOR VISHAL
PREPARED BY
ASSISTANT REGISTRAR
ar4-nclt@nclt.gov.in